MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.**11/AM17**
SCHEDULED FOR 17.10.2016
(HELD ON 28.10.2016)
UNDER THE CHAIRMANSHIP OF
SHRI DARSHAN SINGH, ADDL. DGFT

Meeting No. 11/87-NC-7/2016 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled to be held on 17.10.2016, was held on 28.10.2016, under the Chairmanship of Shri Darshan Singh, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

1) Shri Nand Lal, Consultant, DIPP
2) Shri Seikhomang Kipgen, Dy. DGFT

2. Following are the **decisions of the Norms Committee** after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-228	**SUPREME INDUSTRIES LTD.**	HQ F. No. 01/87/162/00015/AM16/DES-VII	Status: **Deferred**
NC No.:11/AM17 Dated: 28.10.2016	Adv. Lic. No. 0310792783 dated 09.01.2015	RA F. No. 03/93/160/00680/AM15	

Request: Amendment in the description of Export Product to read as "Articles made out of Cross Laminated Multilayer Film i.e. Tarpaulins, Covers" against Advance Authorization No. 0310792783 dated 09.01.2015

Decision: A copy of Representation of firm was forwarded to the Department of Chemicals & Petrochemicals (D/o C&PC) on 05.05.2015. However, the Committee decided to refer the matter to the Technical Committee.

Case No. A-230	**NEWAGE LAINATORS PVT. LTD.**	HQ F. No. 01/87/050/00018/AM15/DES-VII	Status: **Deferred**
NC No.:11/AM17 Dated: 28.10.2016	Adv. Lic. No. 0510384978 dated 25.04.2014	RA F. No. 05/24/040/00489/AM14	

Request: Enhancement in the quantity of Import Items allowed by NC against Advance Authorization No. 0510384978 dated 25.04.2014

Decision: The Norms Committee considered the case and decided to refer the matter to the Technical Committee.

Case No. A-231	**NEWAGE LAINATORS PVT. LTD.**	HQ F. No. 01/87/050/00465/AM14/DES-VII	Status: **Deferred**
NC No.:11/AM17	Adv. Lic. No.	RA F. No.	

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Dated: 28.10.2016	0510376612 dated 20.01.2014	05/24/040/00394/AM10	

Request: Enhancement in the quantity of Import Item allowed by NC against Advance Authorization No. 0510376612 dated 20.01.2014

Decision: A copy of representation of firm was forwarded to D/o C&PC on 10.02.2015. However, the Committee decided to refer the matter to the Technical Committee.

Case No. A-243	**Paradise Polymers Ltd., Mumbai**	HQ F. No. 01/87/050/00058/AM15/DES-VII	Status: **Deferred**
NC No.:11/AM17 Dated: 28.10.2016	Adv. Lic. No. 0310773869 dated 11.03.2014	RA F. No. 03/95/040/00968/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0310773869 dated 11.03.2014.

Decision: The case was considered by the Committee and decided to refer the matter to the Technical Committee.

Case No. A-253	**M/s. Eastman Reclamations**	HQ F. No. 01/87/050/00131/AM14/DES-VII	Status: **Deferred**
NC No.:11/AM17 Dated: 28.10.2016	Adv. Lic. No. and Date 3010094324 dated 03.06.2013	RA F. No. 30/24/040/00008/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 3010094324 dated 03.06.2013

Decision: A copy of representation of firm was forwarded to DIPP on 28.12.2015. Comments awaited from DIPP.

Case No. A-258	**M/s. Eastman Reclamations**	HQ F. No. 01/87/050/00184/AM13/DES-VII	Status: **Deferred**
NC No.:11/AM17 Dated: 28.10.2016	Adv. Lic. No. and Date 3010087078 dated 26.06.2012	RA F. No. 30/24/040/00013/AM13	

Request: Request of M/s Eastman Reclamations, Jalandhar for fixation of adhoc norms in respect of Advance Authorization No. 3010087078 dated 26.06.2012 for the export product–"Reclaim Rubber".

Decision: A copy of representation of firm has been forwarded to DIPP on 02.02.2015. Comments awaited from DIPP.

Case No. A-260	**M/s Yash Enterprises**	HQ F. No. 01/87/50/00433/AM15/DES-VII	Status: **Deferred**
NC No.:11/AM17 Dated: 28.10.2016	Adv. Lic. No. 0310791655 dated 03.12.2014	RA F. No. 03/95/040/00595/AM15	

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Subject: Enhancement in the wastage allowed by NC in its Meeting No. 08/AM16 held on 29.05.2015.

Decision: A D/L No. 46011/16/2015-PC.II dated 02.03.2016 was issued by D/o C&PC to firm. It has been decided to send reminder to the firm giving **15 days** time for furnishing the requisite information.

Case No. A-262	**M/s Veekay Polycoats Ltd.**	HQ F. No. 01/87/50/146/AM13/DES-VII	Status: **Deferred**
NC No.:11/AM17 Dated: 28.10.2016	Adv. Lic. No. and Date 0510329142 dated 09.07.2012	RA F. No. 05/24/040/00107/AM13	

Subject: Amendment in the description of Export Product against Advance Authorization No. 0510329142 dated 09.07.2012.

Decision: The case was considered by the Committee and decided to refer the matter to the Technical Committee.

Case No. A-273	**M/s Bilcare Ltd.**	HQ F. No. **01/87/50/00070/AM16/DES-VII**	Status: **Deferred**
NC No.:11/AM17 Dated: 28.10.2016	Adv. Lic. No. and Date **3110065388 dated 23.04.2015**	RA F. No. **31/83/040/00270/AM15**	

Subject: Fixation of adhoc norms against Advance Authorization No. 3110065388 dated 23.04.2015

Decision: The case was considered by the Committee and decided to refer the matter to the Technical Committee.

Case No. A-375	**M/s Hamilton Housewares Pvt. Ltd.**	**HQ F. No. 01/87/050/174/AM14/ DES-VII**	**Status:**
NC No.:11/AM17 Dated: 28.10.2016	**Adv. Lic. No. and Date**	**RA F. No. 26/24/040/00002/AM14**	**Deferred**

Decision: The case was considered and decided to refer to the Technical Committee.

Case No. A-378	**M/s SNF (India) Pvt. Ltd.**	**HQ F. No. 01/87/050/00538/AM14/ DES-VII**	**Status: Deferred**
NC No.:11/AM17 Dated: 28.10.2016	**Adv. Lic. No. and Date 2610012322 dated 20.01.2014**	**RA F. No. 26/24/040/00006/AM14**	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 2610012322 dated 20.01.2014

Decision: The Committee considered the case as per agenda and decided to refer the case to the Technical Committee.

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Case No. A-401	**M/s Trimurti Poly-Chem Pvt. Ltd.**	HQ F. No. 01/87/50/00168/AM15/DES-VII	Status: **Deferred**
NC No.:11/AM17 Dated: 28.10.2016	Adv. Lic. No. 0710105189 dated 19.06.2014	RA F. No. 07/24/040/00083/AM15	

Subject: Enhancement in the wastage allowed by NC in its Meeting No. 16/AM16 held on 28.08.2015.

Decision: The case was considered by the Committee and decided to refer the matter to the Technical Committee.

Case No. A-402	**M/s Image Labels Pvt. Ltd.**	**HQ F. No. 01/87/050/00412/AM15/ DES-VII**	**Status: Deferred**
NC No.:11/AM17 Dated: 28.10.2016	**Adv. Lic. No. and Date 0710107263 dated 23.12.2014**	**RLA F. No. 07/24/040/00339/AM15**	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0710107263 dated 23.12.2014

Decision: The Committee considered the case as per agenda and decided to refer the case to the Technical Committee.

Case No. A-403	**M/s Chirag Pack (India) Pvt. Ltd.,**	**HQ F. No. 01/87/050/00350/AM12/ DES-VII**	**Status: Deferred**
NC No.:11/AM17 Dated: 28.10.2016	**Adv. Lic. No. and Date 0310677985 dated 20.01.2012**	**RA F. No. 03/94/040/00921/AM12**	

Request: Amendment in the description and enhancement in the quantity of Import Item 5.

Decision: The Committee considered the case as per agenda and decided to refer the case to the Technical Committee.

Case No. A-404	**M/s JK Paras Polycoats Ltd.,**	**HQ F. No. 01/84/050/00147/AM13 DES-VII**	**Status: Deferred**
NC No.:11/AM17 Dated: 28.10.2016	**Adv. Lic. No. and Date 0510329277 dt. 10.07.2012.**	**RA F. No. 05/24/040/000131/AM13**	

Request: Amendment in the description of Export Product against Advance Authorization No. 0510329277 dt. 10.07.2012.

Decision: The Committee considered the case as per agenda and decided to refer the case to the Technical Committee.

	M/s Pune Metagraph,	**HQ F. No.**	**Status:**

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Case No. A-405		**01/87/050/00001/AM16/ DES-VII**	**Deferred**
NC No.:11/AM17 Dated: 28.10.2016	**Adv. Lic. No. and Date 3110065375 dated 06.04.2015**	**RA F. No. 31/83/040/00258/AM15**	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 3110065375 dated 06.04.2015

Decision: The Committee considered the case as per agenda and decided to refer the case to the Technical Committee.

Case No. A-406	**M/s Payal-Petrochem Pvt. Ltd.,**	**HQ F. No. 01/87/050/00212/AM15/ DES-VII**	**Status: Deferred**
NC No.:11/AM17 Dated: 28.10.2016	**Adv. Lic. No. and Date 0510386973 dated 21.05.2014**	**RA F. No. 05/24/040/00434/AM14**	

Request: Amendment in the description and enhancement in the quantity of Import Item.

Decision: The Committee considered the case as per agenda and decided to refer the case to the Technical Committee.

Case No. A-407	**M/s K.L.J. Polymers & Chemicals Ltd.,**	HQ F. No. 01/87/50/181/AM16/DES-VII	Status: **Deferred**
NC No.:11/AM17 Dated: 28.10.2016	Adv. Lic. No. and Date 0510395439 dated 26.08.2015	RA F. No. 05/23/040/00220/AM16	

Subject: Amendment in the description of Export Product against Advance Authorization No. 0510395439 dated 26.08.2015.

Decision: The case was considered by the Committee and decided to refer the matter to the Technical Committee.

Case No. A-408	**M/s K.L.J. Polymers & Chemicals Ltd.,**	HQ F. No. 01/87/50/254/AM16/DES-VII	Status: **Deferred**
NC No.:11/AM17 Dated: 28.10.2016	Adv. Lic. No. and Date 0510395693 dated 22.09.2015	RA F. No. 05/23/040/00249/AM16	

Subject: Amendment in the description of Export Product against Advance Authorization No. 0510395693 dated 22.09.2015.

Decision: The case was considered by the Committee and decided to refer the matter to the Technical Committee.

ONLINE CASES

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1	**Case No.:4/11/87-ALC1/2016**	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00242/AM17/	RLA File :07/24/040/00022/AM13/	Lic.No/Date:0710091783 06.11.2012	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

2	**Case No.:5/21/87-ALC1/2015**	Party Name:LEBRACS RUBBER LININGS PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00287/AM16/	RLA File :25/24/040/00003/AM13/	Lic.No/Date:2510003923 27.02.2013	
	Decision: In response to D/L issued by DIPP, the firm has furnished the required information and the matter is under consideration by DIPP.			

3	**Case No.:18/18/87-ALC1/2015**	Party Name: SYNTHETIC PACKERS P LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00188/AM16/	RLA File :07/24/040/00145/AM14/	Lic.No/Date:0710098407 19.09.2013	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

4	**Case No.:9/7/87-ALC1/2014**	Party Name:SHAKTI PLAS INDUSTRY	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00028/AM15/	RLA File :05/24/040/00492/AM14/	Lic.No/Date:0510382815 26.03.2014	
	Decision: In response to D/L dated 23.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. The Committee, however, decided to refer the matter to Technical Committee.			

5	**Case No.:1/14/87-ALC1/2014**	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00111/AM15/	RLA File :05/23/040/00461/AM14/	Lic.No/Date:0510384222 16.04.2014	
	Decision : In response to D/L dated 23.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 23.02.2015. The Committee, however, decided to refer the matter to Technical Committee.			

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6	**Case No.:10/14/87-ALC1/2014**	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00120/AM15/	RLA File :09/24/040/00068/AM15/	Lic.No/Date:0910060144 19.05.2014	
	Decision: In response to D/L dated 31.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 26.11.2014. The Committee, however, decided to refer the matter to Technical Committee.			

7	**Case No.:9/21/87-ALC1/2014**	Party Name:SANKHLA INDUSTRIES,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00162/AM15/	RLA File :07/24/040/00011/AM15/	Lic.No/Date:0710105260 20.06.2014	
	Decision : In response to D/L dated 29.09.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 25.11.2014. The Committee, however, decided to refer the matter to Technical Committee.			

8	**Case No.:1/18/87-ALC1/2014**	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00144/AM15/	RLA File :03/95/040/00156/AM15/	Lic.No/Date:0310786846 15.07.2014	
	Decision : A copy of application has been forwarded to D/o C&PC on 23.09.2014. The Committee, however, decided to refer the matter to Technical Committee.			

9	**Case No.:1/32/87-ALC1/2014**	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00277/AM15/	RLA File :03/94/040/00320/AM15/	Lic.No/Date:0310787375 28.07.2014	
	Decision : A copy of application has been forwarded to Technical Authority.			

10	**Case No.:22/32/87-ALC1/2014**	Party Name:PARADISE POLYMERS LTD.,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00298/AM15/	RLA File :03/95/040/00487/AM15/	Lic.No/Date:0310788816 05.09.2014	
	Decision : In response to D/L dated 02.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.08.2015. The Committee, however, decided to refer the matter to Technical Committee.			

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11	**Case No.:27/42/87-ALC1/2014**	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00368/AM15/	RLA File :03/94/040/00558/AM15/	Lic.No/Date:0310789415 18.09.2014	
	Decision : A copy of application has been forwarded to Technical Authority.			

12	**Case No.:32/42/87-ALC1/2014**	Party Name:POLYGENTA TECHNOLOGIES LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00373/AM15/	RLA File :03/95/040/00213/AM15/	Lic.No/Date:0310789866 30.09.2014	
	Decision : A D/L No. 46011/64/2015-PC.II dated 17.07.2015 was issued by D/o C&, the firm had submitted its reply, a copy of the same was forwarded to D/o C&PC on 13.10.2015. The Committee, however, decided to refer the matter to Technical Committee.			

13	**Case No.:18/16/87-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00141/AM16/	RLA File :17/24/040/00114/AM15/	Lic.No/Date:1710005969 12.11.2014	
	Decision: A copy of application has been forwarded to D/o C&PC on 24.11.2015. The Committee, however, decided to refer the matter to Technical Committee.			

14	**Case No.:9/42/87-ALC1/2014**	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00350/AM15/	RLA File :09/24/040/00439/AM15/	Lic.No/Date:0910061249 17.11.2014	
	Decision : In response to D/L dated 13.02.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.05.2015. The Committee, however, decided to refer the matter to Technical Committee.			

15	**Case No.:24/47/87-ALC1/2014**	Party Name:PATTU INDUSTRIES	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00448/AM15/	RLA File :25/24/040/00002/AM15/	Lic.No/Date:2510004377 28.11.2014	
	Decision : In response to D/L dated 13.02.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.05.2015. The Committee, however, decided to refer the matter to Technical Committee.			

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16	**Case No.:21/47/87-ALC1/2014**	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00445/AM15/	RLA File :08/24/040/00376/AM15/	Lic.No/Date:0810134245 05.01.2015	
	Decision : In response to D/L dated 11.05.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. The Committee, however, decided to refer the matter to Technical Committee.			

17	**Case No.:22/47/87-ALC1/2014**	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00446/AM15/	RLA File :08/24/040/00379/AM15/	Lic.No/Date:0810134260 06.01.2015	
	Decision : In response to D/L dated 11.05.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. The Committee, however, decided to refer the matter to Technical Committee.			

8	**Case No.:31/4/87-ALC1/2015**	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00035/AM16/	RLA File :03/95/040/00713/AM15/	Lic.No/Date:0310793752 10.02.2015	
	Decision: In response to D/L issued by D/o C&PC, the firm has furnished the required information to D/o C&PC.			

19	**Case No.:11/16/87-ALC1/2015**	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00134/AM16/	RLA File :31/83/040/00016/AM16/	Lic.No/Date:3110065414 07.05.2015	
	Decision : A D/L No. 46011/73/2015-PC.II dated 02.05.2016 was issued by D/o C&PC to firm. Reply still awaited. The Committee considered the case and decided to refer the case to DIPP.			

20	**Case No.:21/18/87-ALC1/2015**	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00191/AM16/	RLA File :09/24/040/00049/AM16/	Lic.No/Date:0910062005 12.05.2015	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

21	**Case No.:32/16/87-**	Party Name:EXPANDED	Meet No/Date:11/87-	**Status:**

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	ALC1/2015	POLYMER SYSTEMS PVT. LTD	ALC1/2016 28.10.2016	**Deferred**
	HQ File :01/87/050/00155/AM16/	RLA File :03/94/040/00056/AM16/	Lic.No/Date:0310796199 26.05.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 10.09.2015. Comments still awaited.			

	Case No.:51/18/87-ALC1/2015	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
22	HQ File :01/87/050/00221/AM16/	RLA File :03/95/040/00014/AM16/	Lic.No/Date:0310796232 27.05.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 29.10.2015. The Committee, however, decided to refer the matter to Technical Committee.			

	Case No.:36/16/87-ALC1/2015	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
23	HQ File :01/87/050/00159/AM16/	RLA File :03/94/040/00132/AM16/	Lic.No/Date:0310796440 04.06.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 29.10.2015. The Committee, however, decided to refer the matter to Technical Committee.			

	Case No.:12/16/87-ALC1/2015	Party Name:K.R.T. POLYMERS,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
24	HQ File :01/87/050/00135/AM16/	RLA File :32/24/040/00006/AM16/	Lic.No/Date:3210077567 17.06.2015	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

	Case No.:39/16/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
25	HQ File :01/87/050/00162/AM16/	RLA File :31/83/040/00037/AM16/	Lic.No/Date:3110065488 19.06.2015	
	Decision : A D/L No. 46011/73/2015-PC.II dated 02.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee considered the case and decided to refer to DIPP.			

26	**Case No.:13/16/87-ALC1/2015**	Party Name:METRO VALVES, (PROP: C.T.	Meet No/Date:11/87-ALC1/2016	**Status: Deferred**

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		BALAMURUGAN)	28.10.2016	
	HQ File :01/87/050/00136/AM16/	RLA File :32/24/040/00009/AM16/	Lic.No/Date:3210077568 22.06.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 10.09.2015. The Committee, however, decided to refer the matter to Technical Committee.			

27	**Case No.:56/18/87-ALC1/2015**	Party Name: LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00226/AM16/	RLA File :03/95/040/00140/AM16/	Lic.No/Date:0310796833 24.06.2015	
	Decision: A D/L No. 46011/16/2010-PC.II dated 26.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.			

28	**Case No.:3/17/87-ALC1/2015**	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00170/AM16/	RLA File :03/95/040/00561/AM15/	Lic.No/Date:0310796867 25.06.2015	
	Decision: The Committee considered the case as per agenda. The Committee decided to defer the case to examine the request of the firm.			

29	**Case No.:45/9/87-ALC1/2016**	Party Name:SURAT METALLICS LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00220/AM17/	RLA File :52/24/040/00015/AM16/	Lic.No/Date:5210041560 25.06.2015	
	Decision: The Committee considered the case as per agenda. The Committee decided to defer the case to examine the request of the firm.			

30	**Case No.:29/18/87-ALC1/2015**	Party Name:CIKAUTXO INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00199/AM16/	RLA File :31/83/040/00043/AM16/	Lic.No/Date:3110065522 01.07.2015	
	Decision: A D/L No. 46011/148/2015-PC.II dated 22.12.2015 was issued by C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.			

31	**Case No.:64/18/87-**	Party Name:VISION	Meet No/Date:11/87-	**Status:**

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	ALC1/2015	PRODUCTS (P) LTD	ALC1/2016 28.10.2016	**Deferred**
	HQ File :01/87/050/00234/AM16/	RLA File :34/24/040/00076/AM16/	Lic.No/Date:3410041344 02.07.2015	
	Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.			

	Case No.:65/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
32	HQ File :01/87/050/00235/AM16/	RLA File :34/24/040/00077/AM16/	Lic.No/Date:3410041346 02.07.2015	
	Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.			

	Case No.:66/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
33	HQ File :01/87/050/00236/AM16/	RLA File :34/24/040/00078/AM16/	Lic.No/Date:3410041345 02.07.2015	
	Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.			

	Case No.:67/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
34	HQ File :01/87/050/00237/AM16/	RLA File :34/24/040/00079/AM16/	Lic.No/Date:3410041351 03.07.2015	
	Decision : A D/L No. 46011/88/2008-PC.II dated 30.03.2016 and 13.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.			

	Case No.:68/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
35	HQ File :01/87/050/00238/AM16/	RLA File :34/24/040/00080/AM16/	Lic.No/Date:3410041352 03.07.2015	
	Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.			

36	**Case No.:2/16/87-ALC1/2015**	Party Name:WEILBURGER COATINGS (INDIA)	Meet No/Date:11/87-ALC1/2016	**Status: Deferred**

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		PRIVATE LIMITED	28.10.2016	
	HQ File :01/87/050/00125/AM16/	RLA File :02/24/040/00227/AM14/	Lic.No/Date:0210205952 06.07.2015	
	Decision: A D/L dated 18.09.2015 & 28.03.2016 (Reminder) was issued by D/o C&PC to firm. Reply still awaited from the firm. Thus, the Committee decided to issue **last reminder** to the firm for submission of the requisite information.			

37	**Case No.:3/16/87-ALC1/2015**	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00126/AM16/	RLA File :02/24/040/00112/AM15/	Lic.No/Date:0210205949 06.07.2015	
	Decision: A D/L dated 18.09.2015 & 28.03.2016 (Reminder) was issued by D/o C&PC to firm. Reply still awaited from the firm. Thus, the Committee decided to issue **last reminder** to the firm for submission of the requisite information. If no reply is received within 15 days time, the case may be treated as cancel.			

38	**Case No.:35/18/87-ALC1/2015**	Party Name:SUMILON INDUSTRIES LIMITED,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00205/AM16/	RLA File :52/24/040/00006/AM16/	Lic.No/Date:5210041579 14.07.2015	
	Decision: Application of the firm has been forwarded to D/o C&PC. Comments awaited.			

39	**Case No.:6/11/87-ALC1/2016**	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00244/AM17/	RLA File :07/24/040/00143/AM16/	Lic.No/Date:0710108551 24.07.2015	

Decision: The Committee considered the case in the meeting and decided to **approve the adhoc norms** and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity recommended
ONE LOOP BAGS CONSISTING OF PE LINER 147000 KGS AND PP WOVEN FABRIC 304500 KGS	474075.000 Kg	PP Woven Fabric	313635.000 kg
		PE Liner	151410.000 kg
RA may take consequential action as per Policy / Procedures.			

40	**Case No.:7/11/87-ALC1/2016**	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:11/87-ALC1/2016	**Status: Deferred**

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			28.10.2016	
	HQ File :01/87/050/00245/AM17/	RLA File :07/24/040/00145/AM16/	Lic.No/Date:0710108552 24.07.2015	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

41	**Case No.:48/18/87-ALC1/2015**	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00218/AM16/	RLA File :03/94/040/00294/AM16/	Lic.No/Date:0310797849 30.07.2015	
	Decision: A D/L No. 46011/39/2015-PC-II dated 13.01.2016 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 02.11.2016 giving 15 days time for submission of information. Reply still awaited from the firm.			

42	**Case No.:30/18/87-ALC1/2015**	Party Name:MULTITECH PRODUCTS PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00200/AM16/	RLA File :31/83/040/00044/AM16/	Lic.No/Date:3110065581 04.08.2015	
	Decision : A D/L No. 46011/149/2015-PC.II dated 22.12.2015 was issued by D/o C&PC to firm. The Committee decided to issue a **last reminder** to the firm for submission of information.			

43	**Case No.:22/20/87-ALC1/2015**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00266/AM16/	RLA File :03/94/040/00324/AM16/	Lic.No/Date:0310797923 04.08.2015	
	Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration			

44	**Case No.:38/18/87-ALC1/2015**	Party Name:TAG CHEMICALS INDIA PVT LTD,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00208/AM16/	RLA File :53/24/040/00020/AM15/	Lic.No/Date:5310018517 06.08.2015	
	Decision : A D/L No. 46011/146/2015-PC-II dated 22.12.2015 was issued by Technical Authority to firm. Reply still awaited. Thus, the Committee decided to issue **last reminder** to the firm for submission of the requisite information.			

45	**Case No.:41/2/87-ALC1/2016**	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:11/87-ALC1/2016	**Status: Deferred**

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			28.10.2016	
	HQ File :01/87/050/00043/AM17/	RLA File :05/24/040/00260/AM16/	Lic.No/Date:0510395482 31.08.2015	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

46	**Case No.:20/20/87-ALC1/2015**	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00264/AM16/	RLA File :34/24/040/00158/AM16/	Lic.No/Date:3410041497 09.09.2015	
	Decision : A copy of application has been forwarded to Technical Authority. Comments awaited .			

47	**Case No.:21/20/87-ALC1/2015**	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00265/AM16/	RLA File :34/24/040/00159/AM16/	Lic.No/Date:3410041498 09.09.2015	
	Decision : A D/L No. 46011/1/2008-PC-II dated 18.02.2016 was issued by Technical Authority to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.			

48	**Case No.:28/21/87-ALC1/2015**	Party Name:KONNARK POLYMER PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00310/AM16/	RLA File :03/94/040/00381/AM16/	Lic.No/Date:0310798906 15.09.2015	

Decision: The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 1/87-ALC1/2016 held on 22.04.2016 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound PVC Compound	1 kg	1. Di Octyl Phathalate (DOP)	0.26 kg
		2. PVC Resin	0.58 kg
		3. Aluminium Hydroxide	0.10 kg
RA may take consequential action as per Policy / Procedures.			

49	**Case No.:8/1/87-ALC1/2016**	Party Name:G+H LIZ INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00362/AM16/	RLA File :03/94/040/00467/AM16/	Lic.No/Date:0310798888 15.09.2015	

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	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

50	**Case No.:6/20/87-ALC1/2015**	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00250/AM16/	RLA File :02/24/040/00120/AM16/	Lic.No/Date:0210206166 18.09.2015	
	Decision : In response to D/L issued by Technical Authority, the firm has furnished the required information and the matter is under consideration			

51	**Case No.:2/18/87-ALC1/2015**	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00172/AM16/	RLA File :34/24/040/00170/AM16/	Lic.No/Date:3410041531 21.09.2015	
	Decision : In response to D/L issued by Technical Authority, the firm has furnished the required information and the matter is under consideration			

52	**Case No.:24/20/87-ALC1/2015**	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00268/AM16/	RLA File :03/95/040/00634/AM14/	Lic.No/Date:0310798998 22.09.2015	
	Decision: A D/L No. 46011/103/2009-PC.II dated 16.02.2016 & 05.04.2016 (Reminder) was issued by Technical Authority to firm. Reply still awaited. Thus, the Committee decided to issue **last reminder** to the firm for submission of the requisite information.			

53	**Case No.:29/21/87-ALC1/2015**	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00311/AM16/	RLA File :03/94/040/00414/AM16/	Lic.No/Date:0310799110 30.09.2015	
	Decision: A copy of application has been forwarded to Technical Authority. Comments awaited.			

54	**Case No.:34/21/87-ALC1/2015**	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00316/AM16/	RLA File :03/95/040/00100/AM14/	Lic.No/Date:0310799112 30.09.2015	
	Decision: A D/L No. 46011/103/2009-PC.II dated 04.04.2016 was issued by Technical Authority to firm. Reply still awaited. Thus, the Committee decided to issue **last reminder** to the firm for submission of the			

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	requisite information.

55	**Case No.:35/21/87-ALC1/2015**	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00317/AM16/	RLA File :03/95/040/00544/AM15/	Lic.No/Date:0310799114 30.09.2015	
	Decision: A D/L No. 46011/103/2009-PC.II dated 04.04.2016 was issued by Technical Authority to firm. This was followed by Reminder from DGFT on 02.11.2016 giving **15 days** time for submission of information. Reply still awaited from the firm.			

56	**Case No.:33/21/87-ALC1/2015**	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00315/AM16/	RLA File :03/95/040/00099/AM14/	Lic.No/Date:0310799122 01.10.2015	
	Decision: A D/L No. 46011/103/2009-PC.II dated 05.04.2016 was issued by Technical Authority to firm. This was followed by Reminder from DGFT on 02.11.2016 giving **15 days** time for submission of information. Reply still awaited from the firm.			

57	**Case No.:1/11/87-ALC1/2016**	Party Name:VEE KAY VIKRAM & CO LLP	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00239/AM17/	RLA File :08/24/040/00159/AM16/	Lic.No/Date:0810136212 07.10.2015	
	Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RA. Hence, the Committee decided to issue a reminder to RA and firm to furnish the application.			

58	**Case No.:2/11/87-ALC1/2016**	Party Name:VEE KAY VIKRAM & CO LLP	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00240/AM17/	RLA File :08/24/040/00215/AM16/	Lic.No/Date:0810136213 07.10.2015	
	Decision : A D/L was issued by DGFT to firm. It was decided to issue reminder.			

59	**Case No.:31/21/87-ALC1/2015**	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00313/AM16/	RLA File :03/94/040/00476/AM16/	Lic.No/Date:0310799299 09.10.2015	

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	Decision: In response to D/L issued by Technical Authority, the firm has furnished the required information and the matter is under consideration.			
60	**Case No.:6/22/87-ALC1/2015**	Party Name:SRF LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00339/AM16/	RLA File :04/24/040/00021/AM16/	Lic.No/Date:0410161092 09.10.2015	
	Decision: A D/L No. 46011/61/2014-PC.II dated 19.04.2016 was issued by Technical Authority to firm. Reply still awaited. Thus, the considered the case and decided to refer to DIPP.			
61	**Case No.:30/21/87-ALC1/2015**	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00312/AM16/	RLA File :03/94/040/00469/AM16/	Lic.No/Date:0310799346 12.10.2015	
	Decision : A copy of application has been forwarded to Technical Authority on 08.03.2016. Comments awaited.			
62	**Case No.:10/21/87-ALC1/2015**	Party Name:BLS POLYMERS LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00292/AM16/	RLA File :05/23/040/00297/AM16/	Lic.No/Date:0510395891 13.10.2015	
	Decision : A copy of application has been forwarded to Technical Authority.			
63	**Case No.:40/21/87-ALC1/2015**	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00322/AM16/	RLA File :03/95/040/00461/AM16/	Lic.No/Date:0310799710 28.10.2015	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			
64	**Case No.:7/22/87-ALC1/2015**	Party Name:SRF LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00340/AM16/	RLA File :04/24/040/00146/AM16/	Lic.No/Date:0410161252 02.11.2015	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			
65	**Case No.:8/22/87-ALC1/2015**	Party Name:SRF LIMITED	Meet No/Date:11/87-	**Status:**

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			ALC1/2016 28.10.2016	**Deferred**
	HQ File :01/87/050/00341/AM16/	RLA File :04/24/040/00147/AM16/	Lic.No/Date:0410161253 02.11.2015	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

66	**Case No.:11/1/87-ALC1/2016**	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00365/AM16/	RLA File :03/94/040/00556/AM16/	Lic.No/Date:0310799949 02.11.2015	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

67	**Case No.:8/11/87-ALC1/2016**	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00246/AM17/	RLA File :07/24/040/00250/AM16/	Lic.No/Date:0710108993 03.11.2015	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

68	**Case No.:9/11/87-ALC1/2016**	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00247/AM17/	RLA File :07/24/040/00251/AM16/	Lic.No/Date:0710108992 03.11.2015	

Decision: The Committee considered the case in the meeting and decided to **approve the adhoc norms** and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity recommended
ONE LOOP BAGS CONSISTING OF PELINER 154350 KGS AND PP WOVEN FABRIC 319725 KGS	474075.000 Kg	PP Woven Fabric	329317.000 kg
		Pe Liner	158981.000 kg

RA may take consequential action as per Policy / Procedures.

69	**Case No.:9/21/87-ALC1/2015**	Party Name:NATUR TEC INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00291/AM16/	RLA File :04/24/040/00174/AM16/	Lic.No/Date:0410161273 04.11.2015	

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	Decision : A copy of application has been forwarded to Technical Authority			
70	**Case No.:26/21/87-ALC1/2015**	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00308/AM16/	RLA File :56/24/040/00023/AM16/	Lic.No/Date:5610004738 06.11.2015	
	Decision : A copy of application has been forwarded to Technical Authority			
71	**Case No.:24/21/87-ALC1/2015**	Party Name:MEDICAP INC.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00306/AM16/	RLA File :34/24/040/00210/AM16/	Lic.No/Date:3410041667 09.11.2015	
	Decision : A D/L was issued by DGFT to firm. It was decided to issue reminder.			
72	**Case No.:48/21/87-ALC1/2015**	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00330/AM16/	RLA File :31/83/040/00113/AM16/	Lic.No/Date:3110065753 09.11.2015	
	Decision : The Committee considered the case and decided to refer to DIPP.			
73	**Case No.:6/21/87-ALC1/2015**	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00288/AM16/	RLA File :02/24/040/00094/AM16/	Lic.No/Date:0210206269 10.11.2015	
	Decision : A copy of application has been forwarded to Technical Authority.			
74	**Case No.:46/21/87-ALC1/2015**	Party Name:ARVIND LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00328/AM16/	RLA File :08/24/040/00225/AM16/	Lic.No/Date:0810136502 10.11.2015	
	Decision : The Committee considered the case and decided to refer to DIPP.			
75	**Case No.:14/1/87-ALC1/2016**	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File	RLA File	Lic.No/Date:0310800252	

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	:01/87/050/00368/AM16/	:03/94/040/00623/AM16/	16.11.2015	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

76	**Case No.:18/21/87-ALC1/2015**	Party Name:NEXGEN FLUOROPOLYMERS PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00300/AM16/	RLA File :05/24/040/00380/AM16/	Lic.No/Date:0510396346 17.11.2015	
	Decision : A D/L was issued by DGFT to firm. Reply still awaited from the firm.			

77	**Case No.:20/21/87-ALC1/2015**	Party Name:INDICA CONVEYORS LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00302/AM16/	RLA File :12/24/040/00004/AM16/	Lic.No/Date:1210009514 24.11.2015	
	Decision : A copy of application has been forwarded to Technical Authority.			

78	**Case No.:1/2/87-ALC1/2016**	Party Name:FPI INDUSTRIES PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00003/AM17/	RLA File :31/83/040/00109/AM16/	Lic.No/Date:3110065773 27.11.2015	
	Decision : A copy of application has been forwarded to Technical Authority.			

79	**Case No.:16/1/87-ALC1/2016**	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00370/AM16/	RLA File :03/94/040/00638/AM16/	Lic.No/Date:0310800535 01.12.2015	
	Decision : A copy of application has been forwarded to Technical Authority.			

80	**Case No.:42/1/87-ALC1/2016**	Party Name:BILCARE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00396/AM16/	RLA File :31/83/040/00101/AM16/	Lic.No/Date:3110065777 01.12.2015	
	Decision : A copy of application has been forwarded to Technical Authority.			

81	**Case No.:13/1/87-ALC1/2016**	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**

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	HQ File :01/87/050/00367/AM16/	RLA File :03/94/040/00585/AM16/	Lic.No/Date:0310800626 03.12.2015	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

82	**Case No.:34/20/87-ALC1/2015**	Party Name:QREX FLEX PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00278/AM16/	RLA File :52/24/040/00059/AM16/	Lic.No/Date:5210041708 04.12.2015	
	Decision : A copy of application has been forwarded to Technical Authority.			

83	**Case No.:10/11/87-ALC1/2016**	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00248/AM17/	RLA File :07/24/040/00303/AM16/	Lic.No/Date:0710109140 04.12.2015	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

84	**Case No.:31/2/87-ALC1/2016**	Party Name:SRF LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00033/AM17/	RLA File :04/24/040/00194/AM16/	Lic.No/Date:0410161374 09.12.2015	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

85	**Case No.:38/20/87-ALC1/2015**	Party Name:SRF LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00282/AM16/	RLA File :04/24/040/00252/AM10/	Lic.No/Date:0410161457 29.12.2015	
	Decision: In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by TA.			

86	**Case No.:6/10/87-ALC1/2016**	Party Name:NATUR TEC INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00228/AM17/	RLA File :04/24/040/00201/AM16/	Lic.No/Date:0410161459 29.12.2015	

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	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			
87	**Case No.:18/1/87-ALC1/2016**	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00372/AM16/	RLA File :03/94/040/00713/AM16/	Lic.No/Date:0310801480 01.01.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			
88	**Case No.:21/1/87-ALC1/2016**	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00375/AM16/	RLA File :03/94/040/00764/AM16/	Lic.No/Date:0310801502 01.01.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			
89	**Case No.:50/1/87-ALC1/2016**	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00404/AM16/	RLA File :31/83/040/00136/AM16/	Lic.No/Date:3110065853 08.01.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			
90	**Case No.:10/1/87-ALC1/2016**	Party Name:COVESTRO (INDIA) PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00364/AM16/	RLA File :03/94/040/00555/AM16/	Lic.No/Date:0310801704 11.01.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			
91	**Case No.:5/22/87-ALC1/2015**	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00338/AM16/	RLA File :02/24/040/00009/AM16/	Lic.No/Date:0210206438 12.01.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			
92	**Case No.:11/22/87-ALC1/2015**	Party Name:ALSTONE INDUSTRIES PVT LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**

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HQ File :01/87/050/00344/AM16/	RLA File :13/24/040/00037/AM16/	Lic.No/Date:1310048095 13.01.2016	

Decision : A D/L No. 46011/36/2016-PC.II dated 26.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.

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Case No.:31/1/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
HQ File :01/87/050/00385/AM16/	RLA File :05/23/040/00408/AM16/	Lic.No/Date:0510397287 13.01.2016	

Decision: The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 22/87-ALC1/2015 held on 22.04.2015 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound	1 kg	1. PVC Resins	0.525 kg
		2. Phthalate Plasticizers	0.384 kg
		3. Calcium Carbonate	0.07 kg
		4. PVC Stabilizer	0.001 Kg

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Case No.:32/1/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
HQ File :01/87/050/00386/AM16/	RLA File :05/23/040/00409/AM16/	Lic.No/Date:0510397288 13.01.2016	

Decision: The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 22/87-ALC1/2015 held on 22.04.2015 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound	1 kg	1. PVC Resins	0.525 kg
		2. Phthalate Plasticizers	0.384 kg
		3. Calcium Carbonate	0.07 kg
		4. PVC Stabilizer	0.001 Kg

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Case No.:33/1/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
HQ File :01/87/050/00387/AM16/	RLA File :05/23/040/00410/AM16/	Lic.No/Date:0510397289 13.01.2016	

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Decision: The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 22/87-ALC1/2015 held on 22.04.2015 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound	1 kg	1. PVC Resins	0.525 kg
		2. Phthalate Plasticizers	0.384 kg
		3. Calcium Carbonate	0.07 kg
		4. PVC Stabilizer	0.001 kg

RA may take consequential action as per Policy / Procedures.

96	**Case No.:34/1/87-ALC1/2016**	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00388/AM16/	RLA File :05/23/040/00411/AM16/	Lic.No/Date:0510397290 13.01.2016	

Decision: The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 22/87-ALC1/2015 held on 22.04.2015 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound	1 kg	1. PVC Resins	0.525 kg
		2. Phthalate Plasticizers	0.384 kg
		3. Calcium Carbonate	0.07 kg
		4. PVC Stabilizer	0.001 kg

RA may take consequential action as per Policy / Procedures.

97	**Case No.:4/22/87-ALC1/2015**	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00337/AM16/	RLA File :02/24/040/00017/AM15/	Lic.No/Date:0210206448 14.01.2016	

Decision : A copy of application has been forwarded to Technical Authority.

98	**Case No.:18/22/87-ALC1/2015**	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00351/AM16/	RLA File :31/83/040/00150/AM16/	Lic.No/Date:3110065872 15.01.2016	

Decision : A copy of application has been forwarded to Technical Authority.

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99	**Case No.:1/4/87-ALC1/2016**	Party Name:GARIB NAWAZ ENTERPRISES	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00057/AM17/	RLA File :03/94/040/00787/AM16/	Lic.No/Date:0310801858 18.01.2016	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

100	**Case No.:4/4/87-ALC1/2016**	Party Name:R.R.KABEL LIMITED,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00060/AM17/	RLA File :03/95/040/00710/AM16/	Lic.No/Date:0310801854 18.01.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

101	**Case No.:28/8/87-ALC1/2016**	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00140/AM17/	RLA File :03/95/040/00704/AM16/	Lic.No/Date:0310801833 18.01.2016	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

102	**Case No.:15/11/87-ALC1/2016**	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00253/AM17/	RLA File :03/94/040/00841/AM16/	Lic.No/Date:0310801842 18.01.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

103	**Case No.:38/1/87-ALC1/2016**	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00392/AM16/	RLA File :05/24/040/00508/AM16/	Lic.No/Date:0510397379 20.01.2016	
	Decision: A D/L No. 7/121/2016-TSW dated 02.05.2016 was issued by DIPP to firm. This was followed by Reminder from DGFT on 25.10.2016 giving 15 days time for submission of information. Reply still awaited from the firm.			

104	**Case No.:39/1/87-ALC1/2016**	Party Name:SWASTIK POLYMERS	Meet No/Date:11/87-ALC1/2016	**Status: Deferred**

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			28.10.2016	
	HQ File :01/87/050/00393/AM16/	RLA File :05/24/040/00512/AM16/	Lic.No/Date:0510397369 20.01.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

105	**Case No.:29/8/87-ALC1/2016**	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00141/AM17/	RLA File :03/95/040/00780/AM16/	Lic.No/Date:0310801957 22.01.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

106	**Case No.:3/3/87-ALC1/2016**	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00056/AM17/	RLA File :03/95/040/00612/AM16/	Lic.No/Date:0310802043 27.01.2016	
	Decision : A D/L No. 7/116/2014-TSW was issued by DIPP to firm. Reply still awaited from the firm.			

107	**Case No.:32/2/87-ALC1/2016**	Party Name:SRF LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00034/AM17/	RLA File :04/24/040/00221/AM16/	Lic.No/Date:0410161556 28.01.2016	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

108	**Case No.:33/2/87-ALC1/2016**	Party Name:SRF LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00035/AM17/	RLA File :04/24/040/00222/AM16/	Lic.No/Date:0410161554 28.01.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

109	**Case No.:9/8/87-ALC1/2016**	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File	RLA File	Lic.No/Date:0310802086	

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:01/87/050/00121/AM17/	:03/94/040/00835/AM16/	28.01.2016	
Decision : A copy of application has been forwarded to Technical Authority.			

110	**Case No.:11/8/87-ALC1/2016**	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00123/AM17/	RLA File :03/94/040/00865/AM16/	Lic.No/Date:0310802087 28.01.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

111	**Case No.:12/8/87-ALC1/2016**	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00124/AM17/	RLA File :03/94/040/00870/AM16/	Lic.No/Date:0310802100 29.01.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

112	**Case No.:10/22/87-ALC1/2015**	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00343/AM16/	RLA File :05/23/040/00405/AM16/	Lic.No/Date:0510397450 01.02.2016	
	Decision: A D/L No. 46011/39/2016-PC.II dated 30.05.2016 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 02.11.2016 giving 15 days time for submission of information. Reply still awaited from the firm.			

113	**Case No.:51/21/87-ALC1/2015**	Party Name:KARUR K.C.P.PACKKAGINGS LIMTED,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00333/AM16/	RLA File :32/24/040/00036/AM16/	Lic.No/Date:3210077816 09.02.2016	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

114	**Case No.:13/11/87-ALC1/2016**	Party Name:DEX-VIN POLYMERS PVT. LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00251/AM17/	RLA File :03/94/040/00543/AM16/	Lic.No/Date:0310802611 15.02.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

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115	**Case No.:52/1/87-ALC1/2016**	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00406/AM16/	RLA File :03/95/040/00865/AM16/	Lic.No/Date:0310802629 16.02.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

116	**Case No.:39/2/87-ALC1/2016**	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00041/AM17/	RLA File :05/23/040/00477/AM16/	Lic.No/Date:0510397647 18.02.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

117	**Case No.:15/8/87-ALC1/2016**	Party Name:DALMIA POLYPRO INDS. LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00127/AM17/	RLA File :03/94/040/00944/AM16/	Lic.No/Date:0310802749 22.02.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

118	**Case No.:1/6/87-ALC1/2016**	Party Name:ECOPLAST LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00100/AM17/	RLA File :03/94/040/00652/AM16/	Lic.No/Date:0310802801 23.02.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

119	**Case No.:16/8/87-ALC1/2016**	Party Name:KONNARK POLYMER PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00128/AM17/	RLA File :03/94/040/00987/AM16/	Lic.No/Date:0310802815 23.02.2016	

Decision: The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 1/87-ALC1/2016 held on 22.04.2016 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound PVC	1 kg	1. Di Octyl Phathalate (DOP)	0.26 kg

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Compound		2. PVC Resin	0.58 kg
		3. Aluminium Hydroxide	0.10 kg
RA may take consequential action as per Policy / Procedures.			

120	**Case No.:34/2/87-ALC1/2016**	Party Name:SRF LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00036/AM17/	RLA File :04/24/040/00239/AM16/	Lic.No/Date:0410161645 24.02.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

121	**Case No.:35/2/87-ALC1/2016**	Party Name:SRF LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00037/AM17/	RLA File :04/24/040/00241/AM16/	Lic.No/Date:0410161647 24.02.2016	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

122	**Case No.:36/2/87-ALC1/2016**	Party Name:SRF LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00038/AM17/	RLA File :04/24/040/00242/AM16/	Lic.No/Date:0410161649 24.02.2016	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

123	**Case No.:37/2/87-ALC1/2016**	Party Name:SRF LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00039/AM17/	RLA File :04/24/040/00243/AM16/	Lic.No/Date:0410161648 24.02.2016	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

124	**Case No.:38/2/87-ALC1/2016**	Party Name:SRF LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00040/AM17/	RLA File :04/24/040/00244/AM16/	Lic.No/Date:0410161646 24.02.2016	
	Decision: Based on the technical comments of DIPP furnished vide Letter No. 7/310/2016-TSW dated 20.10.2016, the committee **approved** the following adhoc norms:			

SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
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EXPORT ITEM	QTY	IMPORT ITEM	QTY
TUFBET BGF20 BLACK (consisting of PBT Resin 80%±2% and Glass Fiber/Chopped Strands 20%±2%)	10,000.00 Kg	1. PBT RESIN	8121.200 Kg
		2. GLASS FIBER/CHOPPED STRANDS	2056.000 Kg
RA may take consequential action as per Policy / Procedures.			

125	**Case No.:14/8/87-ALC1/2016**	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00126/AM17/	RLA File :03/94/040/00903/AM16/	Lic.No/Date:0310802854 25.02.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

126	**Case No.:49/2/87-ALC1/2016**	Party Name:PUNE METAGRAPH	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00051/AM17/	RLA File :31/83/040/00159/AM16/	Lic.No/Date:3110066027 03.03.2016	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

127	**Case No.:3/22/87-ALC1/2015**	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00336/AM16/	RLA File :03/95/040/00947/AM16/	Lic.No/Date:0310803047 04.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

128	**Case No.:19/2/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00021/AM17/	RLA File :03/95/040/00778/AM16/	Lic.No/Date:0310803044 04.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

129	**Case No.:22/2/87-ALC1/2016**	Party Name:YASH POLY	Meet No/Date:11/87-	**Status:**

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Directorate General of Foreign Trade
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Government of India
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		INDUSTRIES PVT. LTD	ALC1/2016 28.10.2016	**Deferred**
	HQ File :01/87/050/00024/AM17/	RLA File :03/95/040/00878/AM16/	Lic.No/Date:0310803045 04.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

130	**Case No.:17/8/87-ALC1/2016**	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00129/AM17/	RLA File :03/94/040/01012/AM16/	Lic.No/Date:0310803081 04.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

131	**Case No.:3/2/87-ALC1/2016**	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00005/AM17/	RLA File :03/95/040/00089/AM16/	Lic.No/Date:0310803097 07.03.2016	
	Decision : The Committee considered the case and decided to refer the matter to DIPP.			
132	**Case No.:28/2/87-ALC1/2016**	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00030/AM17/	RLA File :03/95/040/00954/AM16/	Lic.No/Date:0310803100 07.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

133	**Case No.:8/2/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00010/AM17/	RLA File :03/95/040/00336/AM16/	Lic.No/Date:0310803153 08.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

134	**Case No.:15/2/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00017/AM17/	RLA File :03/95/040/00698/AM16/	Lic.No/Date:0310803150 08.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

135	**Case No.:17/2/87-ALC1/2016**	Party Name:YASH POLY	Meet No/Date:11/87-	**Status:**

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Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

		INDUSTRIES PVT. LTD	ALC1/2016 28.10.2016	**Deferred**
	HQ File :01/87/050/00019/AM17/	RLA File :03/95/040/00700/AM16/	Lic.No/Date:0310803148 08.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

136	**Case No.:21/2/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00023/AM17/	RLA File :03/95/040/00841/AM16/	Lic.No/Date:0310803154 08.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

137	**Case No.:24/2/87-ALC1/2016**	Party Name:NAVCHIN INDUSTRIES	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00026/AM17/	RLA File :03/95/040/00892/AM16/	Lic.No/Date:0310803142 08.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

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	Case No.:27/2/87-ALC1/2016	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00029/AM17/	RLA File :03/95/040/00952/AM16/	Lic.No/Date:0310803119 08.03.2016	

Decision: As per the written comments furnished by the DIPP vide their letter No.7/361/2016-TSW dated 20.10.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity recommended
PARAWEB - REINFORCEMENT WEBBING STRIPS MADE UP OF POLYSTER FILAMENT YARN, LLDPE AND MASTERBATCH	1 Kg.	1. HIGH TENACITY POLYESTER FILAMENT YARN	1.0308 Kg/Kg content contains in export product
		2. LINEAR LOW DENSITY POLYETHY (LLDPE)	1.0308 Kg/Kg content contains in export product
		3. MASTER BATCH	1.0308 Kg/Kg content contains in export product

RA may take consequential action as per Policy / Procedures.

139	**Case No.:19/8/87-ALC1/2016**	Party Name:EXPANDED	Meet No/Date:11/87-	**Status:**

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		POLYMER SYSTEMS PVT. LTD	ALC1/2016 28.10.2016	**Deferred**
	HQ File :01/87/050/00131/AM17/	RLA File :03/94/040/01015/AM16/	Lic.No/Date:0310803129 08.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

140	**Case No.:16/2/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00018/AM17/	RLA File :03/95/040/00699/AM16/	Lic.No/Date:0310803179 09.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

141	**Case No.:25/2/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00027/AM17/	RLA File :03/95/040/00903/AM16/	Lic.No/Date:0310803178 09.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

142	**Case No.:40/2/87-ALC1/2016**	Party Name:KLJ POLYMERS & CHEMICALS LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00042/AM17/	RLA File :05/23/040/00531/AM16/	Lic.No/Date:0510397870 09.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

143	**Case No.:18/8/87-ALC1/2016**	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00130/AM17/	RLA File :03/94/040/01013/AM16/	Lic.No/Date:0310803184 09.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

144	**Case No.:4/1/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00357/AM16/	RLA File :03/95/040/00132/AM16/	Lic.No/Date:0310803199 10.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

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145	**Case No.:5/1/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00358/AM16/	RLA File :03/95/040/00590/AM16/	Lic.No/Date:0310803207 10.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

146	**Case No.:4/2/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00006/AM17/	RLA File :03/95/040/00133/AM16/	Lic.No/Date:0310803205 10.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

147	**Case No.:5/2/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00007/AM17/	RLA File :03/95/040/00263/AM16/	Lic.No/Date:0310803206 10.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

148	**Case No.:12/2/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00014/AM17/	RLA File :03/95/040/00436/AM16/	Lic.No/Date:0310803201 10.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

149	**Case No.:13/2/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00015/AM17/	RLA File :03/95/040/00653/AM16/	Lic.No/Date:0310803211 10.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

150	**Case No.:14/2/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00016/AM17/	RLA File :03/95/040/00669/AM16/	Lic.No/Date:0310803214 10.03.2016	

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	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

151	**Case No.:6/2/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00008/AM17/	RLA File :03/95/040/00334/AM16/	Lic.No/Date:0310803234 11.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

152	**Case No.:7/2/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00009/AM17/	RLA File :03/95/040/00335/AM16/	Lic.No/Date:0310803231 11.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

153	**Case No.:9/2/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00011/AM17/	RLA File :03/95/040/00384/AM16/	Lic.No/Date:0310803250 11.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

154	**Case No.:10/2/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00012/AM17/	RLA File :03/95/040/00385/AM16/	Lic.No/Date:0310803249 11.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

155	**Case No.:11/2/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00013/AM17/	RLA File :03/95/040/00435/AM16/	Lic.No/Date:0310803235 11.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

156	**Case No.:44/8/87-ALC1/2016**	Party Name:FRONTIER TECHNOLOGIES PVT LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File	RLA File	Lic.No/Date:0510397922	

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	:01/87/050/00156/AM17/	:05/23/040/00516/AM16/	14.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

157	**Case No.:5/11/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00243/AM17/	RLA File :03/95/040/00239/AM16/	Lic.No/Date:0310803289 14.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

158	**Case No.:30/11/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00268/AM17/	RLA File :03/95/040/00212/AM16/	Lic.No/Date:0310803288 14.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

159	**Case No.:6/1/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00359/AM16/	RLA File :03/95/040/00592/AM16/	Lic.No/Date:0310803332 15.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

160	**Case No.:25/8/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00137/AM17/	RLA File :03/95/040/00262/AM16/	Lic.No/Date:0310803331 15.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

161	**Case No.:26/11/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00264/AM17/	RLA File :03/95/040/01101/AM15/	Lic.No/Date:0310803347 15.03.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

162	**Case No.:27/11/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:11/87-ALC1/2016	**Status: Deferred**

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			28.10.2016	
	HQ File :01/87/050/00265/AM17/	RLA File :03/95/040/00104/AM16/	Lic.No/Date:0310803343 15.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

163	**Case No.:29/11/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00267/AM17/	RLA File :03/95/040/00188/AM16/	Lic.No/Date:0310803346 15.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

164	**Case No.:9/10/87-ALC1/2016**	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00231/AM17/	RLA File :31/83/040/00173/AM16/	Lic.No/Date:3110066056 16.03.2016	

Decision: The Committee considered the case in the meeting and decided to **approve the adhoc norms** and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity recommended
PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND OF DIFFERENT SIZE and PART NUMBERS	53043.480 Kg	PHENOLIC MOULDING COMPOUND GRADE DUREZ 30190 E Thermosett Plastic	57022.000 kg

RA may take consequential action as per Policy / Procedures.

165	**Case No.:22/11/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00260/AM17/	RLA File :03/95/040/00760/AM15/	Lic.No/Date:0310803364 16.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

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166	**Case No.:24/11/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00262/AM17/	RLA File :03/95/040/01029/AM15/	Lic.No/Date:0310803366 16.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

167	**Case No.:28/11/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00266/AM17/	RLA File :03/95/040/00187/AM16/	Lic.No/Date:0310803368 16.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

168	**Case No.:2/10/87-ALC1/2016**	Party Name:AUM UDYOG	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00224/AM17/	RLA File :22/24/040/00124/AM16/	Lic.No/Date:2210015446 17.03.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

169	**Case No.:23/11/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00261/AM17/	RLA File :03/95/040/00932/AM15/	Lic.No/Date:0310803410 17.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

170	**Case No.:25/11/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00263/AM17/	RLA File :03/95/040/01057/AM15/	Lic.No/Date:0310803398 17.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

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171	**Case No.:21/8/87-ALC1/2016**	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00133/AM17/	RLA File :03/94/040/01075/AM16/	Lic.No/Date:0310803450 18.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

172	**Case No.:34/8/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00146/AM17/	RLA File :03/95/040/00975/AM16/	Lic.No/Date:0310803571 28.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

173	**Case No.:35/8/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00147/AM17/	RLA File :03/95/040/00976/AM16/	Lic.No/Date:0310803570 28.03.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

174	**Case No.:45/8/87-ALC1/2016**	Party Name:KLJ POLYMERS & CHEMICALS LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00157/AM17/	RLA File :05/23/040/00546/AM16/	Lic.No/Date:0510398035 28.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

175	**Case No.:13/8/87-ALC1/2016**	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00125/AM17/	RLA File :03/94/040/00871/AM16/	Lic.No/Date:0310803607 29.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

176	**Case No.:12/10/87-ALC1/2016**	Party Name:SHRIRAM AXIALL PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00234/AM17/	RLA File :13/24/040/00049/AM16/	Lic.No/Date:1310048180 29.03.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to			

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	examine the request of the firm.			

177	**Case No.:8/10/87-ALC1/2016**	Party Name:INDUSTRIAL FOAMS PVT LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00230/AM17/	RLA File :05/23/040/00557/AM16/	Lic.No/Date:0510398104 31.03.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

178	**Case No.:1/1/87-ALC1/2016**	Party Name:METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00001/AM17/	RLA File :32/24/040/00045/AM16/	Lic.No/Date:3210077850 04.04.2016	
	Decision : The Committee considered the case and decided to refer the matter to DIPP.			

179	**Case No.:5/8/87-ALC1/2016**	Party Name:MITTAL POLYPACKS PVT.LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00117/AM17/	RLA File :02/24/040/00217/AM16/	Lic.No/Date:0210206593 05.04.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

180	**Case No.:14/11/87-ALC1/2016**	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00252/AM17/	RLA File :03/94/040/01084/AM16/	Lic.No/Date:0310803792 05.04.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

181	**Case No.:39/8/87-ALC1/2016**	Party Name:SRF LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00151/AM17/	RLA File :04/24/040/00271/AM16/	Lic.No/Date:0410161795 06.04.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

182	**Case No.:57/8/87-ALC1/2016**	Party Name:SURAT	Meet No/Date:11/87-	**Status:**

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		METALLICS LTD.	ALC1/2016 28.10.2016	**Deferred**
	HQ File :01/87/050/00169/AM17/	RLA File :52/24/040/00080/AM16/	Lic.No/Date:5210041857 06.04.2016	
	Decision : The Committee considered the case and decided to refer the matter to DIPP.			

	Case No.:4/9/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
183	HQ File :01/87/050/00179/AM17/	RLA File :04/24/040/00267/AM16/	Lic.No/Date:0410161794 06.04.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

	Case No.:32/8/87-ALC1/2016	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
184	HQ File :01/87/050/00144/AM17/	RLA File :03/95/040/00964/AM16/	Lic.No/Date:0310803860 11.04.2016	
	Decision : A copy of application has been forwarded to DIPP. Comments awaited.			

	Case No.:6/8/87-ALC1/2016	Party Name:PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00118/AM17/	RLA File :02/24/040/00220/AM16/	Lic.No/Date:0210206605 12.04.2016	

185 **Decision:** The Committee considered the case in the meeting and decided to **approve the adhoc norms** and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity recommended
Polyethylene bags (T Shirt bags/ garbage bags)	1250.000 MT	1. Relevant PE granules HDPE/ LLDPE / LDPE granules	1312.500 MT
		2. Printing ink	6.250 MT
RA may take consequential action as per Policy / Procedures.			

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186	**Case No.:13/10/87-ALC1/2016**	Party Name:SERVO PACKAGING LTD.,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00235/AM17/	RLA File :25/24/040/00005/AM17/	Lic.No/Date:2510004489 13.04.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

187	**Case No.:60/8/87-ALC1/2016**	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00172/AM17/	RLA File :34/24/040/00302/AM16/	Lic.No/Date:3410042073 15.04.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

188	**Case No.:61/8/87-ALC1/2016**	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00173/AM17/	RLA File :34/24/040/00304/AM16/	Lic.No/Date:3410042072 15.04.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

189	**Case No.:62/8/87-ALC1/2016**	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00174/AM17/	RLA File :34/24/040/00305/AM16/	Lic.No/Date:3410042071 15.04.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

190	**Case No.:56/8/87-ALC1/2016**	Party Name:SURAT METALLICS LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00168/AM17/	RLA File :52/24/040/00005/AM17/	Lic.No/Date:5210041865 21.04.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			

191	**Case No.:16/11/87-ALC1/2016**	Party Name:G+H LIZ INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016	**Status: Deferred**

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			28.10.2016	
	HQ File :01/87/050/00254/AM17/	RLA File :03/94/040/00023/AM17/	Lic.No/Date:0310804161 25.04.2016	
	Decision: The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

192	**Case No.:23/8/87-ALC1/2016**	Party Name: SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00135/AM17/	RLA File :03/95/040/00006/AM17/	Lic.No/Date:0310804189 26.04.2016	

Decision: As per the written comments furnished by the DIPP vide their letter No.7/9/2016-TSW dated 13.10.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity recommended
Self Adhesive Polythelene Film (170GSM +/- 10%)	10,00,000 Sq. Mt.	1. Polythelene (PE) Film (Thickness 90 microns +/- 15%)	1.04 Sq Mt./Sq. Mt. content in export product
		2. Adhesive (55% solid) (Water Based)	0.042 Kg
		3. Glassine Paper (60 GSM +/- 10%)	1.05 Sq Mt./Sq.Mt. content in export product

RA may take consequential action as per Policy / Procedures.

193	**Case No.:2/5/87-ALC1/2016**	Party Name:THE DHARAMSI MORARJI CHEMICAL CO LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00079/AM17/	RLA File :03/95/040/00059/AM17/	Lic.No/Date:0310804290 29.04.2016	
	Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RA. Hence, the Committee decided to issue a reminder to RA and firm to furnish the application.			

194	**Case No.:37/9/87-ALC1/2016**	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00212/AM17/	RLA File :09/24/040/00016/AM17/	Lic.No/Date:0910063563 29.04.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

195	**Case No.:18/9/87-ALC1/2016**	Party Name:BLS POLYMERS	Meet No/Date:11/87-	**Status:**

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		LTD.	ALC1/2016 28.10.2016	**Deferred**
	HQ File :01/87/050/00193/AM17/	RLA File :05/23/040/00017/AM17/	Lic.No/Date:0510398353 02.05.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

196	**Case No.:50/8/87-ALC1/2016**	Party Name:SIDDHI DECOR PVT.LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00162/AM17/	RLA File :08/24/040/00332/AM16/	Lic.No/Date:0810137827 03.05.2016	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

197	**Case No.:19/9/87-ALC1/2016**	Party Name:KLJ POLYMERS & CHEMICALS LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00194/AM17/	RLA File :05/23/040/00033/AM17/	Lic.No/Date:0510398380 04.05.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

198	**Case No.:17/4/87-ALC1/2016**	Party Name:VEE KAY VIKRAM & CO LLP	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00073/AM17/	RLA File :08/24/040/00042/AM17/	Lic.No/Date:0810137850 05.05.2016	
	Decision: The Committee considered the case and decided to refer to case to Technical Committee.			

199	**Case No.:7/8/87-ALC1/2016**	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00119/AM17/	RLA File :02/24/040/00221/AM16/	Lic.No/Date:0210206663 05.05.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

200	**Case No.:24/8/87-ALC1/2016**	Party Name:LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**

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HQ File :01/87/050/00136/AM17/	RLA File :03/95/040/00045/AM17/	Lic.No/Date:0310804497 09.05.2016	

Decision: As per the written comments furnished by the DIPP vide their letter No.7/355/2016-TSW dated 18.10.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity recommended for 1 kg of export product
SILICONE COATED POLYSTER FILM (RELEASE LINERS) 50 MICRONS - 40,000.0 KGS 571440.0 SQM	40,000.0 Kgs	1. POLYSTER FILM (50 MICRON)	1.05 kg
		2. SILICONE POLYMER	0.0090 Kg
		3. CATALYST FOR SILICONE	0.0006 kg
		4. CROSS LINKERS FOR SILICONE	0.00108 kg

RA may take consequential action as per Policy / Procedures.

201	**Case No.:51/8/87-ALC1/2016**	Party Name:SIDDHI DECOR PVT.LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00163/AM17/	RLA File :08/24/040/00411/AM16/	Lic.No/Date:0810137875 09.05.2016	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

202	**Case No.:17/11/87-ALC1/2016**	Party Name:DEE DEE LABEL	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00255/AM17/	RLA File :03/94/040/00087/AM17/	Lic.No/Date:0310804488 09.05.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

203	**Case No.:21/4/87-ALC1/2016**	Party Name:K-FLEX INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00077/AM17/	RLA File :31/83/040/00008/AM17/	Lic.No/Date:3110066140 10.05.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

204	**Case No.:36/8/87-ALC1/2016**	Party Name:SRF LIMITED	Meet No/Date:11/87-ALC1/2016	**Status: Deferred**

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			28.10.2016	
	HQ File :01/87/050/00148/AM17/	RLA File :04/24/040/00015/AM17/	Lic.No/Date:0410161895 10.05.2016	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

205	**Case No.:33/8/87-ALC1/2016**	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00145/AM17/	RLA File :03/95/040/00965/AM16/	Lic.No/Date:0310804635 12.05.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

206	**Case No.:10/10/87-ALC1/2016**	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00232/AM17/	RLA File :31/83/040/00013/AM17/	Lic.No/Date:3110066153 18.05.2016	

Decision: The Committee considered the case in the meeting and decided to **approve the adhoc norms** and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity recommended
PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND OF DIFFERENT SIZE and PART NUMBERS	108695.000 Kg	PHENOLIC MOULDING COMPOUND GRADE DUREZ 30190 E	116847.000 kg

RA may take consequential action as per Policy / Procedures.

207	**Case No.:1/8/87-ALC1/2016**	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00113/AM17/	RLA File :02/24/040/00022/AM17/	Lic.No/Date:0210206703 19.05.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

208	**Case No.:2/8/87-ALC1/2016**	Party Name:WACKER METROARK CHEMICALS	Meet No/Date:11/87-ALC1/2016	**Status: Deferred**

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		PVT LTD	28.10.2016	
	HQ File :01/87/050/00114/AM17/	RLA File :02/24/040/00024/AM17/	Lic.No/Date:0210206704 19.05.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

209	**Case No.:49/8/87-ALC1/2016**	Party Name:SANGHVI TECHNO PRODUCTS	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00161/AM17/	RLA File :08/24/040/00078/AM17/	Lic.No/Date:0810138057 31.05.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

210	**Case No.:1/7/87-ALC1/2016**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00112/AM17/	RLA File :34/24/040/00033/AM17/	Lic.No/Date:3410042244 07.06.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

211	**Case No.:40/9/87-ALC1/2016**	Party Name: SHIVA PHARMACHEM LTD,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00215/AM17/	RLA File :34/24/040/00031/AM17/	Lic.No/Date:3410042245 07.06.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

212	**Case No.:41/9/87-ALC1/2016**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00216/AM17/	RLA File :34/24/040/00032/AM17/	Lic.No/Date:3410042243 07.06.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

213	**Case No.:48/8/87-ALC1/2016**	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File	RLA File	Lic.No/Date:0510398745	

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	:01/87/050/00160/AM17/	:05/24/040/00106/AM17/	08.06.2016	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

214	**Case No.:15/9/87-ALC1/2016**	Party Name:ORIENTAL CONTAINERS LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00190/AM17/	RLA File :03/95/040/00151/AM17/	Lic.No/Date:0310805346 09.06.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

215	**Case No.:16/10/87-ALC1/2016**	Party Name:MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00238/AM17/	RLA File :05/24/040/00113/AM17/	Lic.No/Date:0510398754 09.06.2016	
	Decision: RLA and firm were requested vide letter dated 20.10.2016 to furnish 4.7 application expeditiously. However application still awaited from RLA and firm.			

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	Case No.:33/9/87-ALC1/2016	Party Name:LINCON POLYMERS PVT. LTD.,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00208/AM17/	RLA File :08/24/040/00087/AM17/	Lic.No/Date:0810138156 10.06.2016	

Decision: As per the written comments furnished by the DIPP vide their letter No.7/346/2016-TSW dated 28.10.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
BOPP Laminated Multi Colour Printed PP Woven Bags	204400 kg	1. PP Granules	1.10 kg/kg content contain in export product
		2. BOPP Film	1.05 kg/kg content contain in export product
		3. LDPE Granules (for Lamination)	1.05 kg/kg content contain in export product
		4. Printing Ink	3300 kg

RA may take consequential action as per Policy / Procedures.

217	**Case No.:44/9/87-ALC1/2016**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00219/AM17/	RLA File :34/24/040/00062/AM17/	Lic.No/Date:3410042261 10.06.2016	
	Decision : A copy of application has been forwarded to DC (MSME). Comments still awaited.			

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218	**Case No.:16/9/87-ALC1/2016**	Party Name:LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00191/AM17/	RLA File :03/95/040/00205/AM17/	Lic.No/Date:0310805405 13.06.2016	

Decision: As per the written comments furnished by the DIPP vide their letter No.7/355/2016-TSW dated 18.10.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity recommended for 1 kg of export product
SILICONE COATED POLYSTER FILM (RELEASE LINERS) (50 MICRONS± - 10%) 40,000.0 KG, 571440.0 SQM	40,000.0 Kgs	1. POLYSTER FILM (50 MICRONS ± 10%) 42000.0 Kg, 600012.0 SQM	1.05 kg
		2. SILICONE POLYMER	0.0090 Kg
		3. CATALYST FOR SILICONE	0.0006 kg
		4. CROSS LINKERS FOR SILICONE	0.00108 kg

RA may take consequential action as per Policy / Procedures.

219	**Case No.:17/9/87-ALC1/2016**	Party Name: LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00192/AM17/	RLA File :03/95/040/00210/AM17/	Lic.No/Date:0310805443 14.06.2016	

Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.

220	**Case No.:1/10/87-ALC1/2016**	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00223/AM17/	RLA File :02/24/040/00039/AM17/	Lic.No/Date:0210206751 14.06.2016	

Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.

221	**Case No.:52/8/87-ALC1/2016**	Party Name:KOHINOOR RUBBERS	Meet No/Date:11/87-ALC1/2016	**Status: Deferred**

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			28.10.2016	
	HQ File :01/87/050/00164/AM17/	RLA File :09/24/040/00611/AM16/	Lic.No/Date:0910063794 15.06.2016	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

222	**Case No.:10/9/87-ALC1/2016**	Party Name:GOLDEN CASHEW PRODUCTS PRIVATE LIMITED,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00185/AM17/	RLA File :03/94/040/00195/AM17/	Lic.No/Date:0310805543 16.06.2016	

Decision: The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 6/87-ALC1/2014 held on 07.05.2014 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cashew Friction Dust	1 kg	Hexamine	0.1176 kg

RA may take consequential action as per Policy / Procedures.

223	**Case No.:22/9/87-ALC1/2016**	Party Name:AG DERCO BELTING (INDIA) PVT. LTD.,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00197/AM17/	RLA File :05/23/040/00132/AM17/	Lic.No/Date:0510398821 16.06.2016	

Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.

224	**Case No.:14/10/87-ALC1/2016**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00236/AM17/	RLA File :03/94/040/00222/AM17/	Lic.No/Date:0310805544 16.06.2016	

Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.

225	**Case No.:29/9/87-ALC1/2016**	Party Name:MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File	RLA File	Lic.No/Date:0510398843	

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:01/87/050/00204/AM17/	:05/24/040/00122/AM17/	17.06.2016	
Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

226	**Case No.:30/9/87-ALC1/2016**	Party Name:MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00205/AM17/	RLA File :05/24/040/00123/AM17/	Lic.No/Date:0510398842 17.06.2016	
	Decision : A copy of application has been forwarded to DIPP. Comments still awaited.			

227	**Case No.:3/8/87-ALC1/2016**	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00115/AM17/	RLA File :02/24/040/00052/AM17/	Lic.No/Date:0210206769 20.06.2016	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/314/2016/TSW dated 28.10.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity Recommended for unit of export product
Rubber Liner for Grinding Mills for Mining Industries	400.0 MT	1. Synthetic Rubber PBR (Relevant grade)	0.182
		2. Natural Rubber (Relevant grade)	0.182
		3. Carbon Black (Relevant grade)	0.212
		4. Rubber Chemicals, viz., Anti oxidant / Accelerator / Retarder / Peptizer	0.014
		5. Hot Rolled Steel Plate – Gr Hardox 500 / JFE – EH500A - Relevant grade	0.267

Note:There will be a value cap to 7% of FOB value of exports in case of Rubber Chemicals at S. No. 4 above.

RA may take consequential action as per Policy / Procedures.

228	**Case No.:4/8/87-ALC1/2016**	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00116/AM17/	RLA File :02/24/040/00053/AM17/	Lic.No/Date:0210206770 20.06.2016	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/314/2016/TSW dated 28.10.2016, the Committee **approved** following adhoc norms:

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EXPORT ITEM	QTY	IMPORT ITEM	Quantity Recommended for unit of export product
Rubber Liner for Grinding Mills for Mining Industries	400.0 MT	1. Synthetic Rubber PBR (Relevant grade)	0.182
		2. Natural Rubber (Relevant grade)	0.182
		3. Carbon Black (Relevant grade)	0.212
		4. Rubber Chemicals, viz., Anti oxidant / Accelerator / Retarder / Peptizer	0.014
		5. Hot Rolled Steel Plate – Gr Hardox 500 / JFE – EH500A - Relevant grade	0.267
Note: There will be a value cap to 7% of FOB value of exports in case of Rubber Chemicals at S. No. 4 above.			
RA may take consequential action as per Policy / Procedures.			

	Case No.:5/9/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
229	HQ File :01/87/050/00180/AM17/	RLA File :04/24/040/00037/AM17/	Lic.No/Date:0410162050 20.06.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

	Case No.:7/10/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
230	HQ File :01/87/050/00229/AM17/	RLA File :04/24/040/00039/AM17/	Lic.No/Date:0410162049 20.06.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

	Case No.:34/9/87-ALC1/2016	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
231	HQ File :01/87/050/00209/AM17/	RLA File :08/24/040/00098/AM17/	Lic.No/Date:0810138188 21.06.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

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	Case No.:42/9/87-ALC1/2016	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
232	HQ File :01/87/050/00217/AM17/	RLA File :34/24/040/00048/AM17/	Lic.No/Date:3410042290 23.06.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

	Case No.:43/9/87-ALC1/2016	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
233	HQ File :01/87/050/00218/AM17/	RLA File :34/24/040/00056/AM17/	Lic.No/Date:3410042289 23.06.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

	Case No.:23/9/87-ALC1/2016	Party Name:KLJ POLYMERS AND CHEMICALS LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
234	HQ File :01/87/050/00198/AM17/	RLA File :05/23/040/00141/AM17/	Lic.No/Date:0510398909 24.06.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

	Case No.:35/9/87-ALC1/2016	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
235	HQ File :01/87/050/00210/AM17/	RLA File :08/24/040/00120/AM17/	Lic.No/Date:0810138211 24.06.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

	Case No.:46/9/87-ALC1/2016	Party Name:VEE KAY VIKRAM & CO LLP	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
236	HQ File :01/87/050/00221/AM17/	RLA File :08/24/040/00107/AM17/	Lic.No/Date:0810138206 24.06.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

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	Case No.:47/9/87-ALC1/2016	Party Name:VEE KAY VIKRAM & CO LLP	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
237	HQ File :01/87/050/00222/AM17/	RLA File :08/24/040/00108/AM17/	Lic.No/Date:0810138207 24.06.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

	Case No.:24/9/87-ALC1/2016	Party Name:KLJ POLYMERS AND CHEMICALS LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
238	HQ File :01/87/050/00199/AM17/	RLA File :05/23/040/00161/AM17/	Lic.No/Date:0510398929 28.06.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

	Case No.:32/9/87-ALC1/2016	Party Name:TP BUILDTECH PVT. LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
239	HQ File :01/87/050/00207/AM17/	RLA File :05/24/040/00619/AM16/	Lic.No/Date:0510398930 28.06.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

	Case No.:31/9/87-ALC1/2016	Party Name:MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
240	HQ File :01/87/050/00206/AM17/	RLA File :05/24/040/00154/AM17/	Lic.No/Date:0510398992 05.07.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

	Case No.:22/5/87-ALC1/2016	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
241	HQ File :01/87/050/00099/AM17/	RLA File :08/24/040/00136/AM17/	Lic.No/Date:0810138261 11.07.2016	
	Decision: RLA and firm were requested vide letter dated 20.10.2016 to furnish 4.7 application expeditiously. However application still awaited from RLA and firm.			

242	**Case No.:12/11/87-**	Party Name:BULK LIQUID	Meet No/Date:11/87-	**Status:**

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	ALC1/2016	SOLUTIONS PVT LTD	ALC1/2016 28.10.2016	**Deferred**
	HQ File :01/87/050/00250/AM17/	RLA File :07/24/040/00117/AM17/	Lic.No/Date:0710110066 11.07.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

	Case No.:11/11/87-ALC1/2016	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
243	HQ File :01/87/050/00249/AM17/	RLA File :07/24/040/00097/AM17/	Lic.No/Date:0710110093 14.07.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

	Case No.:39/9/87-ALC1/2016	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
244	HQ File :01/87/050/00214/AM17/	RLA File :31/83/040/00040/AM17/	Lic.No/Date:3110066247 15.07.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

	Case No.:36/9/87-ALC1/2016	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
245	HQ File :01/87/050/00211/AM17/	RLA File :08/24/040/00148/AM17/	Lic.No/Date:0810138348 21.07.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

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246	**Case No.:33/11/87-ALC1/2016**	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00271/AM17/	RLA File :03/95/040/00338/AM17/	Lic.No/Date:0310806675 27.07.2016	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/17/2016/TSW dated 25.10.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity required per unit of finished good
NR / SBR based Rubber Compounded Sheets	1.00 kg	1. Natural Rubber	0.160 kg
		2. Synthetic Rubber SBR 1705	0.250 kg
		3. Zinc Carbonate	0.021 kg
		4. Anti oxidant	0.007 kg
		5. Accelerator	0.008 kg
		6. Carbon Black	0.081 kg
		7. Retarder	0.008 kg

Note: There should be a value cap on Antioxidant / Accelerators as per general note 8 of Handbook of Procedures Vol. II

RA may take consequential action as per Policy / Procedures.

247	**Case No.:34/11/87-ALC1/2016**	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00272/AM17/	RLA File: 03/95/040/00341/AM17/	Lic.No/Date:0310806676 27.07.2016	

Decision: Based on the written comments furnished by the DIPP vide their letter No. 7/17/2016/TSW dated 25.10.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity recommended for 1 Kg of resultant product
Rubber Compounded Sheets	2,50,000 Kg	1. Natural Rubber	0.2150 kg
		2. Synthetic Rubber SBR Series- 1500	0.2050 kg
		3. Poly Butadiene Rubber	0.1350 kg
		4. Zinc Carbonate	0.0210 kg
		5. Silica Filler Ppt.	0.1750 kg
		6. Carbon Black	0.0945 kg
		7. Antioxidant	0.011 kg
		8. Accelerators	0.0125 kg

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		9. Rubber Processing Oil	0.0430 kg

Note: There should be a value cap on Antioxidants/Retarder/Accelerators as per general note 8 of the Handbook of Procedures Vol. II

RA may take consequential action as per Policy / Procedures.

248	**Case No.:54/8/87-ALC1/2016**	Party Name:SHORE AUTO RUBBER EXPORTS PVT.LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00166/AM17/	RLA File :31/83/040/00021/AM17/	Lic.No/Date:3110066280 05.08.2016	

Decision : A D/L No. 7/116/2014-TSW dated 21.09.2016 was issued by DIPP to firm. Reply still awaited. Thus, the Committee decided to issue **reminder** to the firm for submission of the requisite information.

249	**Case No.:35/11/87-ALC1/2016**	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00273/AM17/	RLA File :03/95/040/00386/AM17/	Lic.No/Date:0310807052 11.08.2016	

Decision: Based on the written comments furnished by the DIPP vide their letter No. 7/17/2016/TSW dated 25.10.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity recommended for 1 Kg of resultant product
Rubber Floor covering & Mats	2,50,000 Kg	1. SYNTHETIC RUBBER SBR - 1502	0.150
		2. HIGH STYRENE RESIN MASTER BATCH KUMHO-KHS 68	0.100
		3. NATURAL RUBBER	0.235
		4. ZINC OXIDE	0.021
		5. ANITOXIDANT KUMANOX 5010L / IONOL LC	0.011
		6. ACCELERATORS CBS	0.013
		7. ACCELERATORS TMTD	0.005
		8. RETARDERS PVI	0.012
		9. TITANIUM DIOXIDE	0.038
		10. PPT. SILICA FILL	0.136
		11. CARBON BLACK	0.038

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		12. PROCESSING AID: STRUCTOL	0.035

Note: 1. There should be a value cap on Antioxidants/Retarder/Accelerators as per general note 8 of the Handbook of Procedures Vol. II.

RA may take consequential action as per Policy / Procedures.

250	**Case No.:11/10/87-ALC1/2016**	Party Name:VEE KAY VIKRAM & CO LLP	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00233/AM17/	RLA File :08/24/040/00066/AM17/	Lic.No/Date:0810138479 12.08.2016	

Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.

251	**Case No.:31/11/87-ALC1/2016**	Party Name:R.R.KABEL LIMITED,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00269/AM17/	RLA File :03/95/040/00279/AM17/	Lic.No/Date:0310807288 22.08.2016	

Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.

252	**Case No.:32/11/87-ALC1/2016**	Party Name:R.R.KABEL LIMITED,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00270/AM17/	RLA File :03/95/040/00280/AM17/	Lic.No/Date:0310807285 22.08.2016	

Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.

253	**Case No.:1/9/87-ALC1/2016**	Party Name:GOVIND RUBBER LIMITED.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Withdrawn**
	HQ File :01/87/050/00176/AM17/	RLA File :30/24/040/00008/AM16/	Lic.No/Date:3010103822 23.08.2016	

Decision: RA, Ludhiana vide e-mail dated 21.10.2016 has informed that the subject advance authorization was issued on **repeat basis** vide Meeting No. 32/87-ALCI/2015 dated 12.11.2014 in terms of Para 4.12 (a) (vi) of HBP and has not been referred to Norms Committee. Hence, the Committee decided to **withdraw** the case.

254	**Case No.:2/9/87-ALC1/2016**	Party Name:GOVIND RUBBER LIMITED.	Meet No/Date:11/87-ALC1/2016	**Status: Withdrawn**

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			28.10.2016	
	HQ File :01/87/050/00177/AM17/	RLA File :30/24/040/00005/AM16/	Lic.No/Date:3010103824 24.08.2016	
	Decision: RA, Ludhiana vide e-mail dated 21.10.2016 has informed that the subject advance authorization was issued on **repeat basis** vide Meeting No. 29/87-ALCI/2014 dated 22.10.2014 in terms of Para 4.12 (a) (vi) of HBP and has not been referred to Norms Committee. Hence, the Committee decided to **withdraw** the case.			

	Case No.:3/9/87-ALC1/2016	Party Name:GOVIND RUBBER LIMITED.	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Withdrawn**
255	HQ File :01/87/050/00178/AM17/	RLA File :30/24/040/00025/AM16/	Lic.No/Date:3010103823 24.08.2016	
	Decision: RA, Ludhiana vide e-mail dated 21.10.2016 has informed that the subject advance authorization was issued on **repeat basis** vide Meeting No. 29/87-ALCI/2014 dated 22.10.2014 in terms of Para 4.12 (a) (vi) of HBP and has not been referred to Norms Committee. Hence, the Committee decided to **withdraw** the case.			

	Case No.:3/10/87-ALC1/2016	Party Name:AHIMSA INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
256	HQ File :01/87/050/00225/AM17/	RLA File :08/24/040/00172/AM17/	Lic.No/Date:0810138598 02.09.2016	
	Decision: RLA and firm were requested vide letter dated 20.10.2016 to furnish 4.7 application expeditiously. However application still awaited from RLA and firm.			

	Case No.:18/11/87-ALC1/2016	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
257	HQ File :01/87/050/00256/AM17/	RLA File :03/94/040/00507/AM17/	Lic.No/Date:0310807643 07.09.2016	
	Decision: Based on the technical comments of DIPP furnished vide Letter No. 7/33/2016-TSW dated 27.10.2016, the Committee considered the case and **approved** the adhoc norms as **at Annexure-I.** **RA may take consequential action as per Policy / Procedures.**			

	Case No.:19/11/87-ALC1/2016	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
258	HQ File :01/87/050/00257/AM17/	RLA File :03/94/040/00508/AM17/	Lic.No/Date:0310807642 07.09.2016	
	Decision: Based on the technical comments of DIPP furnished vide Letter No. 7/33/2016-TSW dated			

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	03.11.2016, the committee considered the case and **approved** the adhoc norms as at **Annexure-II.** **RA may take consequential action as per Policy / Procedures.**

259	**Case No.:5/10/87-ALC1/2016**	Party Name:METRO TYRES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Withdrawn**
	HQ File :01/87/050/00227/AM17/	RLA File :30/24/040/00020/AM17/	Lic.No/Date:3010103841 15.09.2016	
	Decision:RA, Ludhiana vide e-mail dated 21.10.2016 has informed that the subject advance authorization was issued on **repeat basis** vide Meeting No. 24/87-ALCI/2014 dated 10.9.2014 in terms of Para 4.12 (a) (vi) of HBP and has not been referred to Norms Committee. Hence, the Committee decided to **withdraw** the case.			

260	**Case No.:4/10/87-ALC1/2016**	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00226/AM17/	RLA File :03/95/040/00483/AM17/	Lic.No/Date:0310807830 16.09.2016	
	Decision: RLA and firm were requested vide letter dated 20.10.2016 to furnish 4.7 application expeditiously. However application still awaited from RLA and firm.			

261	**Case No.:20/11/87-ALC1/2016**	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Approved**
	HQ File :01/87/050/00258/AM17/	RLA File :03/94/040/00535/AM17/	Lic.No/Date:0310807840 16.09.2016	
	Decision: Based on the technical comments of DIPP furnished vide Letter No. 7/33/2016-TSW dated 26.10.2016, the committee considered the case and **approved** the adhoc norms as at **Annexure-III.** **RA may take consequential action as per Policy / Procedures.**			

262	**Case No.:15/10/87-ALC1/2016**	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00237/AM17/	RLA File :05/24/040/00299/AM17/	Lic.No/Date:0510399809 22.09.2016	
	Decision: RLA and firm were requested vide letter dated 20.10.2016 to furnish 4.7 application expeditiously. However application still awaited from RLA and firm.			

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263	**Case No.:21/11/87-ALC1/2016**	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00259/AM17/	RLA File :03/94/040/00550/AM17/	Lic.No/Date:0310807968 22.09.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

264	**Case No.:3/11/87-ALC1/2016**	Party Name:KOHINOOR INDIA PVT.LTD	Meet No/Date:11/87-ALC1/2016 28.10.2016	**Status: Deferred**
	HQ File :01/87/050/00241/AM17/	RLA File :30/24/040/00045/AM16/	Lic.No/Date:3010103858 04.10.2016	
	Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RA. Hence, the Committee decided to issue a reminder to RA and firm to furnish the application.			

Meeting ended with a vote of thanks to the Chair.

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****

Annexure-I 11/AM17 257

No.7/33/2016-TSW
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW- SECTION)
****

Subject: Request of M/s. Balkrishna India Ltd., Mumbai for **Advance Authorization No. 0310807643 dtd. 07.09.2016** for the export of New Pneumatic Tyres of Rubber etc.

Ref : DGFT UO. No.01/87/50/256/AM-17/DES-VII

In this case the firm has stated that the rubber content given in export item is as per the requirement of foreign buyer. They have claimed wastage of 1-3% of raw materials for the manufacture of export products. Based on information furnished by the firm, DIPP recommends the following norm:-

Export Item	QTY	Sr. No.	Description	QTY
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon. (Total Quantity to be exported 44,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	16.605
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	20.908
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	6.873
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	2.122
		5	CARBON BLACK	24.359
		6	NYLON TYRE CORD FABRIC (DIPPED)	11.438
		7	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.153
		8	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.908
		9	RUBBER CHEMICAL :ANTIOXIDANTS	1.461
		10	RUBBER CHEMICAL :ACCELERATOR	0.433
		11	RUBBER CHEMICAL :RETARDERS	0.131
		12	ZINC OXIDE	2.228
		13	STEARIC ACID	1.118
		14	MICROCRYSTALLINE PETROLEUM WAX	0.735
		15	PRECIPITATED SILICA	0.213
		16	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.181
		17	PHENOLIC TACKIFIER RESIN	0.222
		18	INSOLUBLE SULPHUR	0.091
		19	PROCESSING ADDITIVES	0.584
		20	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190

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		21	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		22	BLADDERS	0.020 number
		23	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon. (Total Quantity to be exported 83000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	3.189
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	27.084
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.306
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.819
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	11.724
		6	CARBON BLACK	24.816
		7	NYLON TYRE CORD FABRIC (DIPPED)	4.880
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.122
		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.807
		10	RUBBER CHEMICAL :ANTIOXIDANTS	1.562
		11	RUBBER CHEMICAL :ACCELERATOR	0.443
		12	RUBBER CHEMICAL :RETARDERS	0.101
		13	ZINC OXIDE	1.924
		14	STEARIC ACID	1.149
		15	MICROCRYSTALLINE PETROLEUM WAX	0.846
		16	PRECIPITATED SILICA	2.341
		17	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	5.420
		18	PETROLEUM TACKIFIER RESIN	0.040
		19	PHENOLIC TACKIFIER RESIN	0.181
		20	INSOLUBLE SULPHUR	0.030

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		21	PROCESSING ADDITIVES	0.715
		22	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		23	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		24	BLADDERS	0.020 number
		25	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
3. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester. (Total Quantity to be exported 3445000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.556
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	28.350
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.527
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.043
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.096
		6	CARBON BLACK	27.924
		7	NYLON TYRE CORD FABRIC (DIPPED)	7.117
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.102
		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.045
		10	RUBBER CHEMICAL :ANTIOXIDANTS	1.511
		11	RUBBER CHEMICAL :ACCELERATOR	0.504
		12	RUBBER CHEMICAL :RETARDERS	0.101
		13	ZINC OXIDE	1.823
		14	STEARIC ACID	1.108
		15	MICROCRYSTALLINE PETROLEUM WAX	0.856
		16	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.483
		17	PETROLEUM TACKIFIER RESIN	0.050
		18	PHENOLIC TACKIFIER RESIN	0.252

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		19	INSOLUBLE SULPHUR	0.050
		20	PROCESSING ADDITIVES	0.655
		21	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		22	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		23	BLADDERS	0.020 number
		24	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
4. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B. Polyester/Polyester Belt. (Total Quantity to be exported 5028000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.176
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.030
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	12.260
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.955
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.496
		6	CARBON BLACK	29.396
		7	NYLON TYRE CORD FABRIC (DIPPED)	2.237
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.061
		9	POLYESTER TYRE CORD FABRIC (DIPPED)	2.806
		10	STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.103
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.954
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.814
		13	RUBBER CHEMICAL :ACCELERATOR	0.685
		14	RUBBER CHEMICAL :RETARDERS	0.131
		15	ZINC OXIDE	1.823
		16	STEARIC ACID	0.887
		17	MICROCRYSTALLINE PETROLEUM WAX	0.877

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		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.201
		19	PETROLEUM TACKIFIER RESIN	0.030
		20	PHENOLIC TACKIFIER RESIN	0.756
		21	INSOLUBLE SULPHUR	0.433
		22	PROCESSING ADDITIVES	0.514
		23	HOMOGENIZING AGENT	0.453
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		26	BLADDERS	0.020 number
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
5. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, C. Steel Belt. (Total Quantity to be exported 611000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.504
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.479
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.410
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.086
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.263
		6	CARBON BLACK	26.857
		7	NYLON TYRE CORD FABRIC (DIPPED)	4.067
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.041
		9	STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	8.045
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.147
		11	RUBBER CHEMICAL :ANTIOXIDANTS	1.703
		12	RUBBER CHEMICAL :ACCELERATOR	0.625

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		13	RUBBER CHEMICAL :RETARDERS	0.111
		14	ZINC OXIDE	1.853
		15	STEARIC ACID	0.776
		16	MICROCRYSTALLINE PETROLEUM WAX	0.776
		17	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.577
		18	PHENOLIC TACKIFIER RESIN	0.826
		19	INSOLUBLE SULPHUR	0.605
		20	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.131
		21	AGEING RESISTANCE CHEMICAL (HTS)	0.121
		22	PROCESSING ADDITIVES	0.463
		23	HOMOGENIZING AGENT	0.605
		24	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.030
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		27	BLADDERS	0.020 number
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
6. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61cm (24") Nylon. (Total	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.378
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	24.047
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.982
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.934
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	2.375
		6	CARBON BLACK	27.416
		7	NYLON TYRE CORD FABRIC (DIPPED)	7.625

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Quantity to be exported 1194000.00 kgs)		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081
		9	STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.021
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.065
		11	RUBBER CHEMICAL :ANTIOXIDANTS	1.461
		12	RUBBER CHEMICAL :ACCELERATOR	0.474
		13	RUBBER CHEMICAL :RETARDERS	0.111
		14	ZINC OXIDE	1.985
		15	STEARIC ACID	1.058
		16	MICROCRYSTALLINE PETROLEUM WAX	0.846
		17	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.141
		18	PHENOLIC TACKIFIER RESIN	0.463
		19	INSOLUBLE SULPHUR	0.060
		20	PROCESSING ADDITIVES	0.504
		21	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		22	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		23	BLADDERS	0.020 number
		24	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
7. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.163
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.263
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	1.900
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.886
		5	CARBON BLACK	28.330
		6	NYLON TYRE CORD FABRIC (DIPPED)	7.015

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exceeding 61 cm. (24") Nylon. (Total Quantity to be exported 389,000.00 kgs)		7	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081
		8	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.842
		9	RUBBER CHEMICAL :ANTIOXIDANTS	1.501
		10	RUBBER CHEMICAL :ACCELERATOR	0.504
		11	RUBBER CHEMICAL :RETARDERS	0.131
		12	ZINC OXIDE	1.893
		13	STEARIC ACID	1.018
		14	MICROCRYSTALLINE PETROLEUM WAX	0.856
		15	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.030
		16	PHENOLIC TACKIFIER RESIN	0.695
		17	INSOLUBLE SULPHUR	0.050
		18	PROCESSING ADDITIVES	0.403
		19	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		20	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		21	BLADDERS	0.020 number
		22	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
8. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines Nylon. (Total Quantity to be exported 1583000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	3.544
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	22.073
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.942
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	5.660
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.692
		6	CARBON BLACK	25.385
		7	NYLON TYRE CORD FABRIC (DIPPED)	8.642

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		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.112
		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	4.030
		10	RUBBER CHEMICAL :ANTIOXIDANTS	1.411
		11	RUBBER CHEMICAL :ACCELERATOR	0.433
		12	RUBBER CHEMICAL :RETARDERS	0.121
		13	ZINC OXIDE	1.812
		14	STEARIC ACID	0.947
		15	MICROCRYSTALLINE PETROLEUM WAX	0.806
		16	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.829
		17	PHENOLIC TACKIFIER RESIN	0.181
		18	INSOLUBLE SULPHUR	0.071
		19	PROCESSING ADDITIVES	0.534
		20	HOMOGENIZING AGENT	0.040
		21	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		22	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		23	BLADDERS	0.020 number
		24	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
9. New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") A. Nylon (Total	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.517
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	20.858
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.588
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.692
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.516

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Quantity to be exported 978000.00 kgs)		6	HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	0.030
		7	CARBON BLACK	26.654
		8	NYLON TYRE CORD FABRIC (DIPPED)	8.439
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.122
		10	STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.258
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.400
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.511
		13	RUBBER CHEMICAL :ACCELERATOR	0.514
		14	RUBBER CHEMICAL :RETARDERS	0.111
		15	ZINC OXIDE	1.974
		16	STEARIC ACID	1.058
		17	MICROCRYSTALLINE PETROLEUM WAX	0.826
		18	PRECIPITATED SILICA	0.106
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.829
		20	PHENOLIC TACKIFIER RESIN	0.554
		21	INSOLUBLE SULPHUR	0.101
		22	PROCESSING ADDITIVES	0.504
		23	HOMOGENIZING AGENT	0.071
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		26	BLADDERS	0.020 number
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

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Export Item	QTY	Sr. No.	Description	QTY
10. New Pneumatic Tyres of Rubber, Other :Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61cm (24") B. All Steel (Total Quantity to be exported 17000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	30.983
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	8.859
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.779
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.971
		5	HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	0.859
		6	HALO BUTYL RUBBER-BROMOBUTYL RUBBER (BIIR)	0.859
		7	CARBON BLACK	21.780
		8	NYLON TYRE CORD FABRIC (DIPPED)	0.051
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051
		10	STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	14.543
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.959
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.723
		13	RUBBER CHEMICAL :ACCELERATOR	0.605
		14	RUBBER CHEMICAL :RETARDERS	0.050
		15	ZINC OXIDE	2.329
		16	STEARIC ACID	0.453
		17	MICROCRYSTALLINE PETROLEUM WAX	0.605
		18	PRECIPITATED SILICA	2.767
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	0.605
		20	PETROLEUM TACKIFIER RESIN	0.514
		21	PHENOLIC TACKIFIER RESIN	0.917
		22	INSOLUBLE SULPHUR	0.917
		23	SILANE COUPLING AGENT	0.413
		24	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.655
		25	AGEING RESISTANCE CHEMICAL (HTS)	0.403

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		26	PROCESSING ADDITIVES	0.453
		27	HOMOGENIZING AGENT	1.259
		28	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.101
		29	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		30	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		31	BLADDERS	0.020 number
		32	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
11. New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61cm (24"), A. Nylon (Total Quantity to be exported 861000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	17.314
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	22.933
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.790
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.115
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.030
		6	HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	0.717
		7	CARBON BLACK	25.487
		8	NYLON TYRE CORD FABRIC (DIPPED)	8.337
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.061
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.568
		11	RUBBER CHEMICAL :ANTIOXIDANTS	1.753
		12	RUBBER CHEMICAL :ACCELERATOR	0.584
		13	RUBBER CHEMICAL :RETARDERS	0.111
		14	ZINC OXIDE	2.035
		15	STEARIC ACID	1.149
		16	MICROCRYSTALLINE PETROLEUM WAX	0.776
		17	PRECIPITATED SILICA	0.436

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		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.123
		19	PETROLEUM TACKIFIER RESIN	0.050
		20	PHENOLIC TACKIFIER RESIN	0.554
		21	INSOLUBLE SULPHUR	0.121
		22	SILANE COUPLING AGENT	0.030
		23	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.020
		24	PROCESSING ADDITIVES	0.453
		25	HOMOGENIZING AGENT	0.121
		26	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.010
		27	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		28	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		29	BLADDERS	0.020 number
		30	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
12. New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24"), B. All Steel (Total Quantity to be exported 556000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.934
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.644
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.779
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	16.727
		5	HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	0.960
		6	HALO BUTYL RUBBER-BROMOBUTYL RUBBER (BIIR)	1.011
		7	CARBON BLACK	25.080
		8	NYLON TYRE CORD FABRIC (DIPPED)	0.051
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.010

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		10	STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.139
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.197
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.914
		13	RUBBER CHEMICAL :ACCELERATOR	0.705
		14	RUBBER CHEMICAL :RETARDERS	0.010
		15	ZINC OXIDE	2.481
		16	STEARIC ACID	0.373
		17	MICROCRYSTALLINE PETROLEUM WAX	0.665
		18	PRECIPITATED SILICA	1.064
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.511
		20	PETROLEUM TACKIFIER RESIN	0.544
		21	PHENOLIC TACKIFIER RESIN	0.957
		22	INSOLUBLE SULPHUR	0.746
		23	SILANE COUPLING AGENT	0.181
		24	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.655
		25	AGEING RESISTANCE CHEMICAL (HTS)	0.353
		26	PROCESSING ADDITIVES	0.343
		27	HOMOGENIZING AGENT	1.360
		28	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.101
		29	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		30	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		31	BLADDERS	0.020 number
		32	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

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Export Item	QTY	Sr. No.	Description	QTY
13. Solid tyre of Rubber, Other: for Motor vehicles Solid. (Total Quantity to be exported 167000.00 kgs)	100 kgs	1	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.878
		2	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.155
		3	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.940
		4	CARBON BLACK	31.731
		5	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.269
		6	RUBBER CHEMICAL :ANTIOXIDANTS	1.481
		7	RUBBER CHEMICAL :ACCELERATOR	0.856
		8	RUBBER CHEMICAL :RETARDERS	0.212
		9	ZINC OXIDE	2.835
		10	STEARIC ACID	1.108
		11	PRECIPITATED SILICA	1.064
		12	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.612
		13	PHENOLIC TACKIFIER RESIN	1.461
		14	INSOLUBLE SULPHUR	0.504
		15	SILANE COUPLING AGENT	0.101

Export Item	QTY	Sr. No.	Description	QTY
14. Inner Tubes, of Rubber, For Lorries and buses (Total Quantity to be exported 11000.00 kgs)	100 kgs	1	HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	6.446
		2	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	41.918
		3	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	5.371
		4	CARBON BLACK	33.730
		5	RUBBER CHEMICAL :ACCELERATOR	1.342
		6	ZINC OXIDE	2.257
		7	STEARIC ACID	0.463
		8	PETROLEUM TACKIFIER RESIN	0.541

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Export Item	QTY	Sr. No.	Description	QTY
15. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 33000.00 kgs)	100 kgs	1	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	43.118
		2	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	7.614
		3	CARBON BLACK	33.101
		4	RUBBER CHEMICAL :ACCELERATOR	1.269
		5	ZINC OXIDE	2.132
		6	STEARIC ACID	0.458
		7	MICROCRYSTALLINE PETROLEUM WAX	0.520
		8	PETROLEUM TACKIFIER RESIN	0.520

(Note: Rubber chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export import items.

(NAND LAL)
Consultant
27-10-2016

DGFT(NC)

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Annexure-II

11/AM17
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No.7/33/2016-TSW
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW- SECTION)
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Subject: Request of M/s. Balkrishna India Ltd., Mumbai for **Advance Authorization No. 0310807642 dtd. 07.09.2016** for the export of New Pneumatic Tyres of Rubber etc.

Ref : DGFT UO. No.01/87/50/257/AM-17/DES-VII

In this case the firm has stated that the rubber content given in export item is as per the requirement of foreign buyer. They have claimed wastage of 1% of raw materials for the manufacture of export products. Based on information furnished by the firm, DIPP recommends the following norm:-

Export Item	QTY	Sr. No.	Description	QTY
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon. (Total Quantity to be exported 44,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	16.605
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	20.908
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	6.873
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	2.122
		5	CARBON BLACK	24.359
		6	NYLON TYRE CORD FABRIC (DIPPED)	11.438
		7	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.153
		8	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.908
		9	RUBBER CHEMICAL :ANTIOXIDANTS	1.461
		10	RUBBER CHEMICAL :ACCELERATOR	0.433
		11	RUBBER CHEMICAL :RETARDERS	0.131
		12	ZINC OXIDE	2.228
		13	STEARIC ACID	1.118
		14	MICROCRYSTALLINE PETROLEUM WAX	0.735
		15	PRECIPITATED SILICA	0.213
		16	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.181
		17	PHENOLIC TACKIFIER RESIN	0.222
		18	INSOLUBLE SULPHUR	0.091
		19	PROCESSING ADDITIVES	0.584

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		20	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		21	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		22	BLADDERS	0.020 number
		23	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon. (Total Quantity to be exported 83000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	3.189
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	27.084
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.306
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.819
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	11.724
		6	CARBON BLACK	24.816
		7	NYLON TYRE CORD FABRIC (DIPPED)	4.880
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.122
		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.807
		10	RUBBER CHEMICAL :ANTIOXIDANTS	1.562
		11	RUBBER CHEMICAL :ACCELERATOR	0.443
		12	RUBBER CHEMICAL :RETARDERS	0.101
		13	ZINC OXIDE	1.924
		14	STEARIC ACID	1.149
		15	MICROCRYSTALLINE PETROLEUM WAX	0.846
		16	PRECIPITATED SILICA	2.341
		17	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	5.420
		18	PETROLEUM TACKIFIER RESIN	0.040
		19	PHENOLIC TACKIFIER RESIN	0.181

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		20	INSOLUBLE SULPHUR	0.030
		21	PROCESSING ADDITIVES	0.715
		22	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		23	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		24	BLADDERS	0.020 number
		25	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
3. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester. (Total Quantity to be exported 3445000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.556
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	28.350
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.527
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.043
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.096
		6	CARBON BLACK	27.924
		7	NYLON TYRE CORD FABRIC (DIPPED)	7.117
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.102
		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.045
		10	RUBBER CHEMICAL :ANTIOXIDANTS	1.511
		11	RUBBER CHEMICAL :ACCELERATOR	0.504
		12	RUBBER CHEMICAL :RETARDERS	0.101
		13	ZINC OXIDE	1.823
		14	STEARIC ACID	1.108
		15	MICROCRYSTALLINE PETROLEUM WAX	0.856
		16	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.483
		17	PETROLEUM TACKIFIER RESIN	0.050

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		18	PHENOLIC TACKIFIER RESIN	0.252
		19	INSOLUBLE SULPHUR	0.050
		20	PROCESSING ADDITIVES	0.655
		21	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		22	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		23	BLADDERS	0.020 number
		24	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
4. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B. Polyester/Polyester Belt. (Total Quantity to be exported 5028000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.176
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.030
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	12.260
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.955
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.496
		6	CARBON BLACK	29.396
		7	NYLON TYRE CORD FABRIC (DIPPED)	2.237
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.061
		9	POLYESTER TYRE CORD FABRIC (DIPPED)	2.806
		10	STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.103
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.954
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.814
		13	RUBBER CHEMICAL :ACCELERATOR	0.685
		14	RUBBER CHEMICAL :RETARDERS	0.131
		15	ZINC OXIDE	1.823
		16	STEARIC ACID	0.887
		17	MICROCRYSTALLINE PETROLEUM WAX	0.877

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		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.201
		19	PETROLEUM TACKIFIER RESIN	0.030
		20	PHENOLIC TACKIFIER RESIN	0.756
		21	INSOLUBLE SULPHUR	0.433
		22	PROCESSING ADDITIVES	0.514
		23	HOMOGENIZING AGENT	0.453
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		26	BLADDERS	0.020 number
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
5. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, C. Steel Belt. (Total Quantity to be exported 611000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.504
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.479
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.410
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.086
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.263
		6	CARBON BLACK	26.857
		7	NYLON TYRE CORD FABRIC (DIPPED)	4.067
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.041
		9	STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	8.045
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.147
		11	RUBBER CHEMICAL :ANTIOXIDANTS	1.703
		12	RUBBER CHEMICAL :ACCELERATOR	0.625

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		13	RUBBER CHEMICAL :RETARDERS	0.111
		14	ZINC OXIDE	1.853
		15	STEARIC ACID	0.776
		16	MICROCRYSTALLINE PETROLEUM WAX	0.776
		17	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.577
		18	PHENOLIC TACKIFIER RESIN	0.826
		19	INSOLUBLE SULPHUR	0.605
		20	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.131
		21	AGEING RESISTANCE CHEMICAL (HTS)	0.121
		22	PROCESSING ADDITIVES	0.463
		23	HOMOGENIZING AGENT	0.605
		24	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.030
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		27	BLADDERS	0.020 number
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
6. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61cm (24") Nylon. (Total	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.378
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	24.047
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.982
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.934
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	2.375
		6	CARBON BLACK	27.416

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Quantity to be exported 1194000.00 kgs)		7	NYLON TYRE CORD FABRIC (DIPPED)	7.625
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081
		9	STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.021
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.065
		11	RUBBER CHEMICAL :ANTIOXIDANTS	1.461
		12	RUBBER CHEMICAL :ACCELERATOR	0.474
		13	RUBBER CHEMICAL :RETARDERS	0.111
		14	ZINC OXIDE	1.985
		15	STEARIC ACID	1.058
		16	MICROCRYSTALLINE PETROLEUM WAX	0.846
		17	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.141
		18	PHENOLIC TACKIFIER RESIN	0.463
		19	INSOLUBLE SULPHUR	0.060
		20	PROCESSING ADDITIVES	0.504
		21	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		22	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		23	BLADDERS	0.020 number
		24	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
7. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.163
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.263
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	1.900
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.886
		5	CARBON BLACK	28.330

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having a rim size exceeding 61 cm. (24") Nylon. (Total Quantity to be exported 389,000.00 kgs)		6	NYLON TYRE CORD FABRIC (DIPPED)	7.015
		7	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081
		8	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.842
		9	RUBBER CHEMICAL :ANTIOXIDANTS	1.501
		10	RUBBER CHEMICAL :ACCELERATOR	0.504
		11	RUBBER CHEMICAL :RETARDERS	0.131
		12	ZINC OXIDE	1.893
		13	STEARIC ACID	1.018
		14	MICROCRYSTALLINE PETROLEUM WAX	0.856
		15	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.030
		16	PHENOLIC TACKIFIER RESIN	0.695
		17	INSOLUBLE SULPHUR	0.050
		18	PROCESSING ADDITIVES	0.403
		19	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		20	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		21	BLADDERS	0.020 number
		22	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
8. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines Nylon. (Total Quantity to be exported 1583000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	3.544
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	22.073
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.942
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	5.660
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.692
		6	CARBON BLACK	25.385
		7	NYLON TYRE CORD FABRIC (DIPPED)	8.642

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		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.112
		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	4.030
		10	RUBBER CHEMICAL :ANTIOXIDANTS	1.411
		11	RUBBER CHEMICAL :ACCELERATOR	0.433
		12	RUBBER CHEMICAL :RETARDERS	0.121
		13	ZINC OXIDE	1.812
		14	STEARIC ACID	0.947
		15	MICROCRYSTALLINE PETROLEUM WAX	0.806
		16	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.829
		17	PHENOLIC TACKIFIER RESIN	0.181
		18	INSOLUBLE SULPHUR	0.071
		19	PROCESSING ADDITIVES	0.534
		20	HOMOGENIZING AGENT	0.040
		21	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		22	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		23	BLADDERS	0.020 number
		24	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
9. New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") A. Nylon (Total Quantity to be	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.517
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	20.858
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.588
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.692
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.516

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exported 978000.00 kgs)		6	HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	0.030
		7	CARBON BLACK	26.654
		8	NYLON TYRE CORD FABRIC (DIPPED)	8.439
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.122
		10	STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.258
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.400
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.511
		13	RUBBER CHEMICAL :ACCELERATOR	0.514
		14	RUBBER CHEMICAL :RETARDERS	0.111
		15	ZINC OXIDE	1.974
		16	STEARIC ACID	1.058
		17	MICROCRYSTALLINE PETROLEUM WAX	0.826
		18	PRECIPITATED SILICA	0.106
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.829
		20	PHENOLIC TACKIFIER RESIN	0.554
		21	INSOLUBLE SULPHUR	0.101
		22	PROCESSING ADDITIVES	0.504
		23	HOMOGENIZING AGENT	0.071
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		26	BLADDERS	0.020 number
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

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Export Item	QTY	Sr. No.	Description	QTY
10. New Pneumatic Tyres of Rubber, Other :Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61cm (24") B. All Steel (Total Quantity to be exported 17000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	30.983
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	8.859
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.779
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.971
		5	HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	0.859
		6	HALO BUTYL RUBBER-BROMOBUTYL RUBBER (BIIR)	0.859
		7	CARBON BLACK	21.780
		8	NYLON TYRE CORD FABRIC (DIPPED)	0.051
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051
		10	STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	14.543
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.959
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.723
		13	RUBBER CHEMICAL :ACCELERATOR	0.605
		14	RUBBER CHEMICAL :RETARDERS	0.050
		15	ZINC OXIDE	2.329
		16	STEARIC ACID	0.453
		17	MICROCRYSTALLINE PETROLEUM WAX	0.605
		18	PRECIPITATED SILICA	2.767
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	0.605
		20	PETROLEUM TACKIFIER RESIN	0.514
		21	PHENOLIC TACKIFIER RESIN	0.917
		22	INSOLUBLE SULPHUR	0.917
		23	SILANE COUPLING AGENT	0.413
		24	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.655

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		25	AGEING RESISTANCE CHEMICAL (HTS)	0.403
		26	PROCESSING ADDITIVES	0.453
		27	HOMOGENIZING AGENT	1.259
		28	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.101
		29	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		30	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		31	BLADDERS	0.020 number
		32	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
11. New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61cm (24"), A. Nylon (Total Quantity to be exported 861000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	17.314
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	22.933
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.790
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.115
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.030
		6	HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	0.717
		7	CARBON BLACK	25.487
		8	NYLON TYRE CORD FABRIC (DIPPED)	8.337
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.061
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.568
		11	RUBBER CHEMICAL :ANTIOXIDANTS	1.753
		12	RUBBER CHEMICAL :ACCELERATOR	0.584
		13	RUBBER CHEMICAL :RETARDERS	0.111
		14	ZINC OXIDE	2.035
		15	STEARIC ACID	1.149
		16	MICROCRYSTALLINE PETROLEUM WAX	0.776
		17	PRECIPITATED SILICA	0.436

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		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.123
		19	PETROLEUM TACKIFIER RESIN	0.050
		20	PHENOLIC TACKIFIER RESIN	0.554
		21	INSOLUBLE SULPHUR	0.121
		22	SILANE COUPLING AGENT	0.030
		23	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.020
		24	PROCESSING ADDITIVES	0.453
		25	HOMOGENIZING AGENT	0.121
		26	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.010
		27	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		28	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		29	BLADDERS	0.020 number
		30	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
12. New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24"), B. All Steel (Total Quantity to be exported 556000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.934
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.644
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.779
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	16.727
		5	HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	0.960
		6	HALO BUTYL RUBBER-BROMOBUTYL RUBBER (BIIR)	1.011
		7	CARBON BLACK	25.080
		8	NYLON TYRE CORD FABRIC (DIPPED)	0.051
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.010

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		10	STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.139
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.197
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.914
		13	RUBBER CHEMICAL :ACCELERATOR	0.705
		14	RUBBER CHEMICAL :RETARDERS	0.010
		15	ZINC OXIDE	2.481
		16	STEARIC ACID	0.373
		17	MICROCRYSTALLINE PETROLEUM WAX	0.665
		18	PRECIPITATED SILICA	1.064
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.511
		20	PETROLEUM TACKIFIER RESIN	0.544
		21	PHENOLIC TACKIFIER RESIN	0.957
		22	INSOLUBLE SULPHUR	0.746
		23	SILANE COUPLING AGENT	0.181
		24	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.655
		25	AGEING RESISTANCE CHEMICAL (HTS)	0.353
		26	PROCESSING ADDITIVES	0.343
		27	HOMOGENIZING AGENT	1.360
		28	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.101
		29	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		30	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		31	BLADDERS	0.020 number
		32	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

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Export Item	QTY	Sr. No.	Description	QTY
13. Solid tyre of Rubber, Other: for Motor vehicles Solid. (Total Quantity to be exported 167000.00 kgs)	100 kgs	1	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.878
		2	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.155
		3	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.940
		4	CARBON BLACK	31.731
		5	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.269
		6	RUBBER CHEMICAL :ANTIOXIDANTS	1.481
		7	RUBBER CHEMICAL :ACCELERATOR	0.856
		8	RUBBER CHEMICAL :RETARDERS	0.212
		9	ZINC OXIDE	2.835
		10	STEARIC ACID	1.108
		11	PRECIPITATED SILICA	1.064
		12	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.612
		13	PHENOLIC TACKIFIER RESIN	1.461
		14	INSOLUBLE SULPHUR	0.504
		15	SILANE COUPLING AGENT	0.101

Export Item	QTY	Sr. No.	Description	QTY
14. Inner Tubes, of Rubber, For Lorries and buses (Total Quantity to be exported 11000.00 kgs)	100 kgs	1	HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	6.446
		2	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	41.918
		3	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	5.371
		4	CARBON BLACK	33.730
		5	RUBBER CHEMICAL :ACCELERATOR	1.342
		6	ZINC OXIDE	2.257
		7	STEARIC ACID	0.463
		8	PETROLEUM TACKIFIER RESIN	0.541

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Export Item	QTY	Sr. No.	Description	QTY
15. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 33000.00 kgs)	100 kgs	1	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	43.118
		2	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	7.614
		3	CARBON BLACK	33.101
		4	RUBBER CHEMICAL :ACCELERATOR	1.269
		5	ZINC OXIDE	2.132
		6	STEARIC ACID	0.458
		7	MICROCRYSTALLINE PETROLEUM WAX	0.520
		8	PETROLEUM TACKIFIER RESIN	0.520

(Note: Rubber chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export import items.

(NAND LAL)
Consultant
03-11-2016

DGFT(NC)

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Annexure - III

11/AM17
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No.7/33/2016-TSW
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW- SECTION)
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Subject: Request of M/s. Balkrishna India Ltd., Mumbai for **Advance Authorization No. 0310807840 dtd. 16.09.2016**for the export of New Pneumatic Tyres of Rubber etc.

Ref : DGFT UO. No.01/87/50/258/AM-17/DES-VII

In this case the firm has stated that the rubber content given in export item is as per the requirement of foreign buyer. They have claimed wastage of 1-3% of raw materials for the manufacture of export products. Based on information furnished by the firm, DIPP recommends the following norm:-

Export Item	QTY	Sr. No.	Description	QTY
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon. (Total Quantity to be exported 44,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	16.605
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	20.908
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	6.873
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	2.122
		5	CARBON BLACK	24.359
		6	NYLON TYRE CORD FABRIC (DIPPED)	11.438
		7	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.153
		8	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.908
		9	RUBBER CHEMICAL :ANTIOXIDANTS	1.461
		10	RUBBER CHEMICAL :ACCELERATOR	0.433
		11	RUBBER CHEMICAL :RETARDERS	0.131
		12	ZINC OXIDE	2.228
		13	STEARIC ACID	1.118
		14	MICROCRYSTALLINE PETROLEUM WAX	0.735
		15	PRECIPITATED SILICA	0.213
		16	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.181
		17	PHENOLIC TACKIFIER RESIN	0.222
		18	INSOLUBLE SULPHUR	0.091
		19	PROCESSING ADDITIVES	0.584
		20	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		21	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160

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		22	BLADDERS	0.020 number
		23	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon. (Total Quantity to be exported 83000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	3.189
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	27.084
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.306
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.819
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	11.724
		6	CARBON BLACK	24.816
		7	NYLON TYRE CORD FABRIC (DIPPED)	4.880
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.122
		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.807
		10	RUBBER CHEMICAL :ANTIOXIDANTS	1.562
		11	RUBBER CHEMICAL :ACCELERATOR	0.443
		12	RUBBER CHEMICAL :RETARDERS	0.101
		13	ZINC OXIDE	1.924
		14	STEARIC ACID	1.149
		15	MICROCRYSTALLINE PETROLEUM WAX	0.846
		16	PRECIPITATED SILICA	2.341
		17	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	5.420
		18	PETROLEUM TACKIFIER RESIN	0.040
		19	PHENOLIC TACKIFIER RESIN	0.181
		20	INSOLUBLE SULPHUR	0.030
		21	PROCESSING ADDITIVES	0.715
		22	MOULD RELEASE PREPARATION (INSIDE	0.190

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			RELEASE)	
		23	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		24	BLADDERS	0.020 number
		25	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
3. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester. (Total Quantity to be exported 3445000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.556
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	28.350
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.527
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.043
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.096
		6	CARBON BLACK	27.924
		7	NYLON TYRE CORD FABRIC (DIPPED)	7.117
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.102
		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.045
		10	RUBBER CHEMICAL :ANTIOXIDANTS	1.511
		11	RUBBER CHEMICAL :ACCELERATOR	0.504
		12	RUBBER CHEMICAL :RETARDERS	0.101
		13	ZINC OXIDE	1.823
		14	STEARIC ACID	1.108
		15	MICROCRYSTALLINE PETROLEUM WAX	0.856
		16	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.483
		17	PETROLEUM TACKIFIER RESIN	0.050
		18	PHENOLIC TACKIFIER RESIN	0.252
		19	INSOLUBLE SULPHUR	0.050

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		20	PROCESSING ADDITIVES	0.655
		21	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		22	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		23	BLADDERS	0.020 number
		24	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
4. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B. Polyester/Polyester Belt. (Total Quantity to be exported 5028000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.176
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.030
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	12.260
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.955
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.496
		6	CARBON BLACK	29.396
		7	NYLON TYRE CORD FABRIC (DIPPED)	2.237
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.061
		9	POLYESTER TYRE CORD FABRIC (DIPPED)	2.806
		10	STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.103
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.954
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.814
		13	RUBBER CHEMICAL :ACCELERATOR	0.685
		14	RUBBER CHEMICAL :RETARDERS	0.131
		15	ZINC OXIDE	1.823
		16	STEARIC ACID	0.887
		17	MICROCRYSTALLINE PETROLEUM WAX	0.877

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		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.201
		19	PETROLEUM TACKIFIER RESIN	0.030
		20	PHENOLIC TACKIFIER RESIN	0.756
		21	INSOLUBLE SULPHUR	0.433
		22	PROCESSING ADDITIVES	0.514
		23	HOMOGENIZING AGENT	0.453
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		26	BLADDERS	0.020 number
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
5. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, C. Steel Belt. (Total Quantity to be exported 611000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.504
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.479
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.410
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.086
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.263
		6	CARBON BLACK	26.857
		7	NYLON TYRE CORD FABRIC (DIPPED)	4.067
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.041
		9	STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	8.045
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.147
		11	RUBBER CHEMICAL :ANTIOXIDANTS	1.703
		12	RUBBER CHEMICAL :ACCELERATOR	0.625

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		13	RUBBER CHEMICAL :RETARDERS	0.111
		14	ZINC OXIDE	1.853
		15	STEARIC ACID	0.776
		16	MICROCRYSTALLINE PETROLEUM WAX	0.776
		17	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.577
		18	PHENOLIC TACKIFIER RESIN	0.826
		19	INSOLUBLE SULPHUR	0.605
		20	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.131
		21	AGEING RESISTANCE CHEMICAL (HTS)	0.121
		22	PROCESSING ADDITIVES	0.463
		23	HOMOGENIZING AGENT	0.605
		24	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.030
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		27	BLADDERS	0.020 number
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
6. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61cm (24") Nylon. (Total Quantity to be exported	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.378
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	24.047
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.982
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.934
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	2.375
		6	CARBON BLACK	27.416
		7	NYLON TYRE CORD FABRIC (DIPPED)	7.625

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1194000.00 kgs)		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081
		9	STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.021
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.065
		11	RUBBER CHEMICAL :ANTIOXIDANTS	1.461
		12	RUBBER CHEMICAL :ACCELERATOR	0.474
		13	RUBBER CHEMICAL :RETARDERS	0.111
		14	ZINC OXIDE	1.985
		15	STEARIC ACID	1.058
		16	MICROCRYSTALLINE PETROLEUM WAX	0.846
		17	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.141
		18	PHENOLIC TACKIFIER RESIN	0.463
		19	INSOLUBLE SULPHUR	0.060
		20	PROCESSING ADDITIVES	0.504
		21	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		22	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		23	BLADDERS	0.020 number
		24	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
7. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm.	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.163
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.263
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	1.900
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.886
		5	CARBON BLACK	28.330
		6	NYLON TYRE CORD FABRIC (DIPPED)	7.015

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(24") Nylon. (Total Quantity to be exported 389,000.00 kgs)		7	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081
		8	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.842
		9	RUBBER CHEMICAL :ANTIOXIDANTS	1.501
		10	RUBBER CHEMICAL :ACCELERATOR	0.504
		11	RUBBER CHEMICAL :RETARDERS	0.131
		12	ZINC OXIDE	1.893
		13	STEARIC ACID	1.018
		14	MICROCRYSTALLINE PETROLEUM WAX	0.856
		15	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.030
		16	PHENOLIC TACKIFIER RESIN	0.695
		17	INSOLUBLE SULPHUR	0.050
		18	PROCESSING ADDITIVES	0.403
		19	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		20	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		21	BLADDERS	0.020 number
		22	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
8. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines Nylon. (Total Quantity to be exported 1583000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	3.544
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	22.073
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.942
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	5.660
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.692
		6	CARBON BLACK	25.385
		7	NYLON TYRE CORD FABRIC (DIPPED)	8.642

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		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.112
		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	4.030
		10	RUBBER CHEMICAL :ANTIOXIDANTS	1.411
		11	RUBBER CHEMICAL :ACCELERATOR	0.433
		12	RUBBER CHEMICAL :RETARDERS	0.121
		13	ZINC OXIDE	1.812
		14	STEARIC ACID	0.947
		15	MICROCRYSTALLINE PETROLEUM WAX	0.806
		16	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.829
		17	PHENOLIC TACKIFIER RESIN	0.181
		18	INSOLUBLE SULPHUR	0.071
		19	PROCESSING ADDITIVES	0.534
		20	HOMOGENIZING AGENT	0.040
		21	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		22	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		23	BLADDERS	0.020 number
		24	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
9. New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") A. Nylon (Total Quantity to be	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.517
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	20.858
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.588
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.692
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.516

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exported 978000.00 kgs)		6	HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	0.030
		7	CARBON BLACK	26.654
		8	NYLON TYRE CORD FABRIC (DIPPED)	8.439
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.122
		10	STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.258
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.400
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.511
		13	RUBBER CHEMICAL :ACCELERATOR	0.514
		14	RUBBER CHEMICAL :RETARDERS	0.111
		15	ZINC OXIDE	1.974
		16	STEARIC ACID	1.058
		17	MICROCRYSTALLINE PETROLEUM WAX	0.826
		18	PRECIPITATED SILICA	0.106
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.829
		20	PHENOLIC TACKIFIER RESIN	0.554
		21	INSOLUBLE SULPHUR	0.101
		22	PROCESSING ADDITIVES	0.504
		23	HOMOGENIZING AGENT	0.071
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		26	BLADDERS	0.020 number
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

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Export Item	QTY	Sr. No.	Description	QTY
10. New Pneumatic Tyres of Rubber, Other :Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61cm (24") B. All Steel (Total Quantity to be exported 17000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	30.983
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	8.859
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.779
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.971
		5	HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	0.859
		6	HALO BUTYL RUBBER-BROMOBUTYL RUBBER (BIIR)	0.859
		7	CARBON BLACK	21.780
		8	NYLON TYRE CORD FABRIC (DIPPED)	0.051
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051
		10	STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	14.543
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.959
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.723
		13	RUBBER CHEMICAL :ACCELERATOR	0.605
		14	RUBBER CHEMICAL :RETARDERS	0.050
		15	ZINC OXIDE	2.329
		16	STEARIC ACID	0.453
		17	MICROCRYSTALLINE PETROLEUM WAX	0.605
		18	PRECIPITATED SILICA	2.767
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	0.605
		20	PETROLEUM TACKIFIER RESIN	0.514
		21	PHENOLIC TACKIFIER RESIN	0.917
		22	INSOLUBLE SULPHUR	0.917
		23	SILANE COUPLING AGENT	0.413

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		24	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.655
		25	AGEING RESISTANCE CHEMICAL (HTS)	0.403
		26	PROCESSING ADDITIVES	0.453
		27	HOMOGENIZING AGENT	1.259
		28	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.101
		29	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		30	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		31	BLADDERS	0.020 number
		32	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
11. New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61cm (24"), A. Nylon (Total Quantity to be exported 861000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	17.314
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	22.933
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.790
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.115
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.030
		6	HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	0.717
		7	CARBON BLACK	25.487
		8	NYLON TYRE CORD FABRIC (DIPPED)	8.337
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.061
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.568
		11	RUBBER CHEMICAL :ANTIOXIDANTS	1.753
		12	RUBBER CHEMICAL :ACCELERATOR	0.584
		13	RUBBER CHEMICAL :RETARDERS	0.111
		14	ZINC OXIDE	2.035
		15	STEARIC ACID	1.149
		16	MICROCRYSTALLINE PETROLEUM WAX	0.776

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		17	PRECIPITATED SILICA	0.436
		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.123
		19	PETROLEUM TACKIFIER RESIN	0.050
		20	PHENOLIC TACKIFIER RESIN	0.554
		21	INSOLUBLE SULPHUR	0.121
		22	SILANE COUPLING AGENT	0.030
		23	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.020
		24	PROCESSING ADDITIVES	0.453
		25	HOMOGENIZING AGENT	0.121
		26	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.010
		27	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		28	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		29	BLADDERS	0.020 number
		30	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
12. New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24"), B. All Steel (Total Quantity to be exported 556000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.934
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.644
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.779
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	16.727
		5	HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	0.960
		6	HALO BUTYL RUBBER-BROMOBUTYL RUBBER (BIIR)	1.011
		7	CARBON BLACK	25.080
		8	NYLON TYRE CORD FABRIC (DIPPED)	0.051
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.010

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		10	STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.139
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.197
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.914
		13	RUBBER CHEMICAL :ACCELERATOR	0.705
		14	RUBBER CHEMICAL :RETARDERS	0.010
		15	ZINC OXIDE	2.481
		16	STEARIC ACID	0.373
		17	MICROCRYSTALLINE PETROLEUM WAX	0.665
		18	PRECIPITATED SILICA	1.064
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.511
		20	PETROLEUM TACKIFIER RESIN	0.544
		21	PHENOLIC TACKIFIER RESIN	0.957
		22	INSOLUBLE SULPHUR	0.746
		23	SILANE COUPLING AGENT	0.181
		24	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.655
		25	AGEING RESISTANCE CHEMICAL (HTS)	0.353
		26	PROCESSING ADDITIVES	0.343
		27	HOMOGENIZING AGENT	1.360
		28	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.101
		29	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		30	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		31	BLADDERS	0.020 number
		32	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Description	QTY
13. Solid tyre of Rubber, Other: for	100 kgs	1	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.878

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Motor vehicles Solid. (Total Quantity to be exported 167000.00 kgs)		2	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.155
		3	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.940
		4	CARBON BLACK	31.731
		5	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.269
		6	RUBBER CHEMICAL :ANTIOXIDANTS	1.481
		7	RUBBER CHEMICAL :ACCELERATOR	0.856
		8	RUBBER CHEMICAL :RETARDERS	0.212
		9	ZINC OXIDE	2.835
		10	STEARIC ACID	1.108
		11	PRECIPITATED SILICA	1.064
		12	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.612
		13	PHENOLIC TACKIFIER RESIN	1.461
		14	INSOLUBLE SULPHUR	0.504
		15	SILANE COUPLING AGENT	0.101

Export Item	QTY	Sr. No.	Description	QTY
14. Inner Tubes, of Rubber, For Lorries and buses (Total Quantity to be exported 11000.00 kgs)	100 kgs	1	HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	6.446
		2	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	41.918
		3	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	5.371
		4	CARBON BLACK	33.730
		5	RUBBER CHEMICAL :ACCELERATOR	1.342
		6	ZINC OXIDE	2.257
		7	STEARIC ACID	0.463
		8	PETROLEUM TACKIFIER RESIN	0.541

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Export Item	QTY	Sr. No.	Description	QTY
15. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 33000.00 kgs)	100 kgs	1	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	43.118
		2	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	7.614
		3	CARBON BLACK	33.101
		4	RUBBER CHEMICAL :ACCELERATOR	1.269
		5	ZINC OXIDE	2.132
		6	STEARIC ACID	0.458
		7	MICROCRYSTALLINE PETROLEUM WAX	0.520
		8	PETROLEUM TACKIFIER RESIN	0.520

(Note : Rubber chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II., (for all export import items,

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Export Item	QTY	Sr. No.	Description	QTY
15. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 33000.00 kgs)	100 kgs	1	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	43.118
		2	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	7.614
		3	CARBON BLACK	33.101
		4	RUBBER CHEMICAL :ACCELERATOR	1.269
		5	ZINC OXIDE	2.132
		6	STEARIC ACID	0.458
		7	MICROCRYSTALLINE PETROLEUM WAX	0.520
		8	PETROLEUM TACKIFIER RESIN	0.520

(Note : Rubber chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export import items.

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